

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF FIRST APPEAL (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	FA/41/2009	MR. S. R. RIVONKAR	AGARWAL MINERALS GOA PVT LTD THROUGH ATTORNEY J. P. COSTA	SULABH INTERNATIONAL	ADV. SIDHESH SHET FOR R.NO.1	S.C.S.
2	FA/54/2009	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	STANLEY BARROS PEREIRA AND ANR.,	KENNETH RISHI LUIS AND ANR.,		
3	FA/55/2009	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	STANLEY BARROS PEREIRA AND ANR.,	CUPERTINO O. SALDANHA ALIAS CUPERTINO L. L. OZARIO SALDANHA AND ANR.,	MR. C.A.FERREIRA FOR RESP	
	WITH					
	FA/54/2009	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	STANLEY BARROS PEREIRA AND ANR.,	KENNETH RISHI LUIS AND ANR.,		
	WITH					
	FA/56/2009	ADV. DALVI OMKAR ALIAS BIPIN R. FOR APPELLANTS	STANLEY BARROS PEREIRA AND ANR.,	DINA MARIA OZORIO		
4	FA/56/2009	ADV. DALVI OMKAR ALIAS BIPIN R. FOR APPELLANTS	STANLEY BARROS PEREIRA AND ANR.,	DINA MARIA OZORIO		
5	FA/74/2009	MR. P. S. LOTLIKAR	ASHIANA DEVELOPERS AND ANR.,	MINA VAIDYA AND 2 ORS.,	MR SUDIN M.S. USGAONKAR FOR R.1	CS
6	FA/100/2009	MR. S.D. PADIYAR	MORMUGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER	AUGUSTINE SANCHES AND 2 ORS.,	MR. P.S. LOTLIKAR	C.S.
7	FA/104/2009	MR. D. J. PANGAM	ANTONETTE M. J. FERNANDES	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. S.A.BANDODKAR AGA FOR R-1 TO 4 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 TO 3	SUIT FOR DECLARATION

8	FA/105/2009	MR. D. J. PANGAM	TOLENTINO DE ARAUJO	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. S.A.BANDODKAR AGA FOR R-1 TO 4 MRS. SUSAN LINHARES FOR RESPS.	SUIT FOR DECLARATION
9	FA/112/2009	MR. J. ABREU LOBO	M/S. DAMODAR MARINE SERVICES PVT LTD	M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,		SPL.C.S. ---
	WITH XOB/11/2009 IN FA/112/2009	MR. PARAG RAO	RAJ ENGINEERING WORKS	DAMODAR MARINE SERVICES AND ANR.,		
	WITH FA/113/2009	MR. J. ABREU LOBO	M/S. DAMODAR MARINE SERVICES PVT LTD	M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,		ADMITTED MATTER --- R.2 IS UNSERVED.
10	FA/113/2009	MR. J. ABREU LOBO	M/S. DAMODAR MARINE SERVICES PVT LTD	M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,		ADMITTED MATTER --- R.2 IS UNSERVED.
11	FA/133/2009	MR. SUDESH USGAONKAR	THOMAS BARBOSA ALIAS THOMAS BARBOSA	ISABELLA BARBOSA NEE ISABEL SOUZA		MP
12	FA/190/2009	MR. PREETAM TALAULIKAR	TULO BOMBO VELIP AND ANR.,	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND ANR.,	MR. SUDESH USGAONKAR FOR RESP.1 ADV. SUSAN LINHARES FOR R.NO.1 M. SALKAR AGA FOR R.1	CS
13	FA/213/2009	MR. A. D. BHOBE	JIMMY J. GAZDAR THROUGH ATTORNEY RAMKRISHNA SOMA PARSEKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS.,		CS
14	FA/215/2009	MR. A. V. NIGALYE	PRADEEP DATTA NAIK	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2	CS
15	FA/217/2009	MR. ROHIT BRAS DE SA	ALWYN D\CUNHA AND ANR.	VILLAGE PANCHAYAT OF ST. LAWRENCE AGACAIM AND 3 ORS.	SHRI D. PANGAM FOR RES.3 ADV. SAPNA MORDEKAR FOR R.NO.2	CS

16	FA/225/2009	MR. JOSEPH VAZ MR. JOSEPH VAZ	NEW ASIAN CONSTRUCTION COMPANY THROUGH PARTNER SYED A UMAIR	FRANCISCO EMIDIO FERNANDES AND 18 ORS.,	MR. J.P. MULGAONKAR FOR RES.2 AND 3. ADV. RAMAKANT N. PARULEKAR FOR R.NO. 8 ADV. SUNIL SHETYE R.NO. 5 & 6 ADV. SACHIT MAUSKAR R.NO. 5 & 6 ADV. MAYUR Y. MAHAMAL R.NO. 5 & 6 ADV. AMEY JAGDISH SINAI KAKODKAR R.NO. 5 & 6 ADV. ALDRIN MONTEIRO FOR R-1	SUIT FOR DECLARATION
17	FA/228/2009	MR. V. KORGAONKAR	MABAI HOTELS AND ANR.,	CHETAN DESSAI AND ANR.,		SCS -
18	FA/236/2009	IN PERSON	INPACK TRADERS AND CONTRACTORS THROUGH PROPRIETOR ANTONIO RALINO SEQUEIRA	PEDRO SEBASTIAO PEREIRA AND 2 ORS.,	ADV. SANJAY K. MANGUESHKAR FOR R.NO.1 & 2 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 & 2 ADV. HARSHAD DHULAPKAR FOR R.NO.1 & 2	S.C.S.
19	FA/253/2009	MR. NITIN SARDESSAI	RANGANATA SINAI CACODCAR THROUGH PARTNERS	THE CHIEF SECRETARY GOVERNMENT OF GOA AND 2 ORS.,	MR. A. F. DINIZ FOR R. 3. ADV. NIGEL JOHN FERNANDES FOR RESPONDEN NO. 3 ADV. GINA MARIA ALMEIDA FOR RESPONDENT NO. 3 ADV. RYAN DA PIEDADE MENEZES RESPONDENT NO. 3 MR V. RODRIGUES AGA FOR R.1 & 2	CS
20	FA/257/2009	MR. SUDIN M. S. USGAONKAR	MR. PETER PAUL L. CLEMENT ALMEIDAREP. BY P.O.A. MISS MILAGRINA D\SOUZA AND ANR.,	THE GOVT. OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS.,	MR. A.D. BHOBE FOR R.6 & R.7 MS. SUSAN LINHARES FOR R.1,2,3&4	CS
21	FA/262/2009	MR. A. F. DINIZ	OVID DA SILVA THROUGH ATTORNEY QUEROBINO C. R. DIAS	SRIRAM DHUME AND 3 ORS.,	SHRI J.P. MULGAONKAR FOR RES.1 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS. 2,3,4	
22	FA/263/2009	MR. NITIN SARDESSAI	STEPHEN PEREIRA AND ANR.,	FRANCISCO DO CARMO FERNANDES	MR. PRASHEEN LOTLIKAR FOR RESPONDENT 1.	S.C.S.

23	FA/4/2010	BASILIO SANTANA CASTELINO - IN PERSON	POLICARPO ROQUE CRASTO ALIAS PULIGERF ROQUE CRASTO REP. BY P.O.A. B. S. CASTELINO	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR RESPONDENTS SHRI S. VAHIDULLA AGA	C.S.
24	FA/12/2010	MR. NILESH V. SHIRODKAR	CEMENT BRICKS INDUSTRIES THROUGH SHIV KUMAR PATIL	THE EXECUTIVE ENGINNER ALTINHO AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	CS
25	FA/15/2010	MR. H. D. NAIK	MARMAGOA STEEL LIMITED REP. BY ITS ASST. GENERAL MANAGER-ACCOUNTS, ALEXANDER A. C. RODRIGUES	UNITED INDIA INSURANCE CO. LTD. REP. BY ITS CHAIRMAN V. JAGANATHAN AND 3 ORS.,	SHRI. A.R.S. NETRAVALKAR FOR R-1TO4	SCS
26	FA/17/2010	MR. ANOOP GAONKAR ADV. PUSHPINDER KAUR FOR APPELLANT ADV. DHARMANAND R. VERNEKAR FOR APPELLANT	SHRI GASTON TOMICA D'SILVA ALIAS GASTON D'SILVA	SHRI NOEL PINTO AND 2 ORS.,	SHRI M.S. JOSHI FOR RES. 2 ADV. U.R.TIMBLE FOR R.NO.3 SHRI M.S. JOSHI FOR RES.1	CP - IN VIEW OF ORDER 21/6/14, PASSED BY LOK ADALAT, ADVOCATE WAS SUPPOSED TO FILE AN APPLICATION TO RECALL THE SAID ORDER. APPLICATION IS NOT FILED BY ADVOCATE. HENCE PLACED BEFORE HON'BLE COURT FOR ORDERS.
27	FA/19/2010	MR. J. J. MULGAONKAR	INDIRABAI PANDURANG PRABHU MOYE (DECEASED) THROUGH LR\ S	DR. VASSUDEV NARAYAN KAMAT AND 4 ORS.,	SHRI P.LOTLIKAR FOR R.1 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2,3 & 4 G. SHIRODKAR G.A. FOR R.2 TO 4	C.S.
28	FA/25/2010	MR. U. R. TIMBLE U.R. TIMBLE	NATIONAL INSURANCE CO. LTD. THROUGH DIVISIONAL MANAGER	SHRI. JAIDEV S. KUNDAIKAR AND 2 ORS.,	MR. JOAQUIM GODINHO FOR R.1	CP
29	FA/26/2010	ADV. EMERICO ESTEVAM AFONSO GA FOR APPELLANTS ADV. PRIYANKA KAMAT AGA FOR APPELLANTS ADV. SAPNA MORDEKAR AGA FOR APPELLANT	STATE OF GOA AND 2 ORS.	P.R. NAYAK ASSOCIATES, ENGINEERS AND CONTRACTORS, REP. BY ITS PARTNERS	MR. AMEY KAKODKAR FOR RESP.	C.S.
30	FA/33/2010	ADV. MR. MELVIN AGUIAR	YESHODA Y. PALYEKAR AND ANR.	BABU BHAGO VARAK AND 2 ORS.	ADV. U.R.TIMBLE FOR R.NO.3 ADV. YADIKA MANDREKAR FOR R.NO.3	CP

31	FA/37/2010	V. A. LAWANDE	BEACH ARK HOTELS PVT.LTD	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS	ADV. VISHWADH SARDESSAI AGA FOR R.NO. 1,2 & 3	C.S.
32	FA/39/2010	MR. JOSEPH RODRICKS	ROSA RODRIGUES E FERNANDES ALIAS ROSA PUDENCIANA ASSENCAO RODRIGUES,	STATE OF GOA, REP. BY ITS CHIEF SECRETARY AND 7 ORS.,	MR. MELVINA FERNANDES FOR RES. 7 & 8. ADV. PRIYANKA KAMAT FOR R.NO.1 & 2	CS
33	FA/46/2010	MR. C. A. COUTINHO	SHRI. FRANCIS D'MELLO	MRS. CATARINA CARVALHO AND 2 ORS.,	SHRI A.R.S. NETRAVALKAR FOR RESP. 3	- CLAIM PETITION -
34	FA/54/2010	MR. P. S. LOTLIKAR	BARBINA PEREIRA VELHO AND 2 ORS.,	REMEDIANA ARAUJO E VIEGAS (SINCE DEC.) THROUGH LR\S AND ORS.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(A,B,C & D) ADV. SHANE GOMES PEREIRA FOR R.NO.1(A,B,C & D) ADV. ALMEIDA RICHELLE ISABELLA FOR R.NO.1(A,B,C & ADV. FERNANDES JASON BOSCO FOR R.NO.1(A,B,C & D) ADV. RICHARD ALMEIDA FOR R.NO.1(A,B,C & D)	C.S.
35	FA/65/2010	MR. P. S. RAO	JOYCY FERNANDES AND 7 ORS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, P.W.D	PRIYANKA KAMAT ADDL. GOVT. ADV. FOR R.NO. 1 & 4 MR. JUDAS CHAGAS SILVA FOR R.2.	C.S
36	FA/67/2010	MR. P. S. LOTLIKAR	JOHN VINCENT FERNANDES	JOHN PETER FERNANDES AND 3 ORS.,	ADV. RAJESH K SHIVOLKAR FOR R.NO.3 ADV. RAJESH K SHIVOLKAR FOR R.NO.4 ADV. SHIVAN DESAI FOR R.NO. 2 MR. SHIVAN DESSAI FOR RESPONDENT.1	ADMIT - CS -
37	FA/80/2010	MR. S. R. RIVONKAR	THE GENERAL MANAGER, THE GOA STATE CO-OP. BANK LTD AND ANR.,	SHRI. HARIHAR BHUJLE AND 9 ORS.,	MR. A.D. BHOBE FOR RES. 7 ADV. MAHESH AMONKAR FOR R.NO.3. SHRI R.G. RAMANI FOR R. 2.	CS

WITH

	FA/134/2010	G. NAGVEKAR	LAXMIKANT ANAND RAIKAR	HARIHAR BHUJLE AND ORS	MS. SUSAN LINHARES, AGA FOR R. 4, 5, 10 & 11. MR. R. G. RAMANI FOR RES. 2 MR. A. D. BHOBE FOR RES. 8.	C.S.
38	FA/92/2010	MR. GURU SHIRODKAR ADV. VISHWADH SARDESSAI FOR THE PETITIONER	DEPUTY COLLECTOR AND SDO, MORMUGAO, VASCO-DA-GAMA GOA AND ANR.,	MARIO ESTEVAO FRANCISCO CIRIACO CARVALHO AND ANR.,	ADV. S. KARPE FOR RES. NO. 1 & 2	LAC
39	FA/104/2010	ADV. BHOBE SHRADHA SUBHASH FOR APPELLANT NO. 1 & 2 ADV. ASHWIN D. BHOBE FOR APPELLANT NO.1 & 2	MOHAN PHADATE GAONKAR AND ANR.,	DNYANESHWAR BHIKARO NAIK AND 5 ORS.,	MR. S.N. JOSHI FOR RESP.1 MR. V. A. LAWANDE FOR R.3. MR. V. LAWANDE FOR RES. 4	CS
40	FA/119/2010	ADV. SAGAR GURUDAS DHARGALKAR APPELLANT	THE CHIEF ELECTRICAL ENGINEER AND 2 ORS.,	RUKMINIRAMA STEEL ROLLINGS PVT.LTD. AND ANR.,	ADV. JITENDRA P. SUPEKAR FOR RESPONDENT	C.S.
41	FA/134/2010	G. NAGVEKAR	LAXMIKANT ANAND RAIKAR	HARIHAR BHUJLE AND ORS	MS. SUSAN LINHARES, AGA FOR R. 4, 5, 10 & 11. MR. R. G. RAMANI FOR RES. 2 MR. A. D. BHOBE FOR RES. 8.	C.S.
42	FA/135/2010	MRS. SUSAN LINHARES	STATE THROUGH CHIEF SECRETARY AND 4 ORS.,	BABAL VAIKUNT NAIK ALIAS SHIRODKAR	MR. A.D. BHOBE FOR RES.	CS
	WITH FA/141/2010	MR. A. D. BHOBE	BABAL VAIKUNT NAIK ALIAS SHIRODKAR	STATE, THROUGH CHIEF SECRETARY AND ORS.,	MS. SUSAN LINHARES FOR RES. 1 TO 5. MR. V.P. THALI FOR R.1 & R.2.	FOR CLUBBING WITH FA 135/10 AS THEY ARE ARISING FROM THE SAME JUDGMENT.
43	FA/140/2010	SHRI. S. G. BHOBE	FARROKH RUSTOM MANECKSHAW	PHILOMENA RODRIGUES AND ANR.,	ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 1	
44	FA/141/2010	MR. A. D. BHOBE	BABAL VAIKUNT NAIK ALIAS SHIRODKAR	STATE, THROUGH CHIEF SECRETARY AND ORS.,	MS. SUSAN LINHARES FOR RES. 1 TO 5. MR. V.P. THALI FOR R.1 & R.2.	FOR CLUBBING WITH FA 135/10 AS THEY ARE ARISING FROM THE SAME JUDGMENT.
45	FA/143/2010	MR. S. M. SINGBAL	WALLACE PHARMACEUTICALS LIMITED, THROUGH ITS ATTORNEY S. P. NACHNOLKAR	DEEPAK VAIDYA	ADV. P. A. KAMAT	SPL.C.S.

46	FA/2/2011	MR. SIDDHARTH KASHALKAR	N. B. DHARGALKAR (SINCE DEC.) THROUGH HIS LR'S	STATE OF GOA, REP. THROUGH OFFICE OF E.E WD VII (NH), P.W.D		
47	FA/4/2011	MR. SUDIN M.S.USGAONKAR	RUBY CEMENTATION AND INFRASTRUCTURE PVT.LTD., REP. BY ITS DIRECTOR OSWALD CARDOZO	FONDU VISHNU DEVALI AND 15 ORS.,		SUIT FOR SPECIFIC PERFORMANCE.
	WITH					
	CA/11/2011 IN FA/4/2011	MR.SUDIN USGAONKAR	RUBY CEMENTATION AND INFRASTRUCTURE PVT.LTD., REP. BY ITS DIRECTOR MR. OSWALD CARDOZO	SHRI. FONDU VISHNU DEVALI AND 15 ORS.,		FOR TEMPORARY INJUNCTION. --- APPLICATION FOR FRESH SERVICE ON NEW ADDRESS IS PLACED ON FILE
48	FA/5/2011	ADV. NAGVEKAR PRATIKSHA RAMKRISHNA *THE APPELLANT ADV. GAURESH MALIK *THE APPELLANT ADV. LAXMI SAWANT *THE APPELLANT ADV. IVINA MIRANDA *THE APPELLANT ADV. NIGEL DA COSTA FRIAS *THE APPELLANT	JOANITA PEREIRA AND ANR., (SINCE DECEASED) THROUGH LR'S	STATE OF GOA REP. BY THE CHIEF SECRETARY AND 5 ORS.,	GA S. VAHIDULLA FOR R.NOS. 1 TO 4. ADV. SANTOOR NAIK FOR R.NO. 6 ADV. JATIN RAMAIYA FOR R.NO. 6 ADV. SHIVAN DESAI FOR R.NO. 6	C.S
49	FA/6/2011	MR. E. O. MENDES	ANANT KUMAR SINHA	SESA GOA LTD.,	SHRI R. G. RAMANI FOR RESPONDENT	SPL.C.S.
50	FA/18/2011	IN PERSON	RONIE MENEZES ALIAS RONEY MENEZES REP. BY P.O.A, B. S. CASTELINO	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS.,		
51	FA/19/2011	MR. BENEDITO FERNANDES	DELCON ENGINEERING, THROUGH ITS PARTNER T.D. AHMED	STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR.,	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 & 2 ADV. JAMADAR AMIRKUSRO GULAMRASUL FOR R.NO.1 & 2 ADV. SAPNA MORDEKAR AGA FOR R.NO.1	CS
	WITH					
	XOB/7/2011 IN FA/19/2011	MR. GURU SHIRODKAR ADV. SAPNA MORDEKAR AGA FOR R.NO.1	STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR.,	DELCON ENGINEERING, THROUGH ITS PARTNER T.D. AHMED		

52	FA/22/2011	MR. P. P. SINGH	MANOJ KUMAR PANDE AND ANR.,	MARGAO MUNICIPAL COUNCIL THROUGH ITS CHAIRMAN/THE CHIEF OFFICER AND 4 ORS.,		CS
53	FA/23/2011	MR. R. G. RAMANI	KODAK INDIA LTD., ERSTWHILE KNOWN AS INDIA PHOTOGRAPHIC CO. LTD. AND ANR.,	TRANSPORT CORPORATION OF INDIA LTD.,	MR. VALMIKI MENEZES FOR RES.1	SPL.C.S.
54	FA/25/2011	MR. V. G. P. DUKLE	SAMSUL ALAM	MOHAN RAJARAM KAWLEKAR AND ANR.,	MR. AMEY KAKODKAR WITH MR. MAYUR MAHAMAL AND MR. GERSON VELOSO DE SOUZA FOR RES.2	CP - ADMIT -
55	FA/35/2011	MR. R. G. RIVONKAR	THE GOA STATE CO-OPERATIVE BANK LTD.,THROUGH THE MANAGING DIRECTOR AND 2 ORS.,	SURESH D. NAIK AND 6 ORS.,	MR. C.A. FERREIRA FOR R. 5 & 6. MR. J. GODINHO FOR RES. 2 MR. C.A. FERREIRA FOR RESP. 5 & 6.	C.S.
	WITH XOB/14/2011 IN FA/35/2011	MR. P. A. KAMAT	SURESH D. NAIK AND 6 ORS.,	THE GOA STATE CO-OPERATIVE BANK LTD.,THROUGH THE MANAGING DIRECTOR AND 2 ORS.,		
56	FA/36/2011	MR. RYAN MENEZES	DELCON ENGINEERING	THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND ANR.,	ADV. SAPNA MORDEKAR AGA FOR R.NO. 1 & 2 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2	CS
57	FA/40/2011	MR. J. F. MELO	SANTOSH R. RAMNATHKAR	COMMUNIDADE OF SERULA THROUGH ITS ATTORNEY AND 2 ORS.,	MRS. SUSAN LINHARES,AGA, FOR RES.3.	SUIT FOR RECOVERY OF MONEY
58	FA/42/2011	MR. Y. V. NADKARNI	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO	DEVCHAND CONSTRUCTIONS	MR. NITIN SARDESSAI FOR RESP.	CS
	WITH FA/46/2011	MR. NITIN SARDESSAI	DEVCHAND CONSTRUCTIONS	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO		



59	FA/46/2011	MR. NITIN SARDESSAI	DEVCHAND CONSTRUCTIONS	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO		
60	FA/47/2011	MR. C. MASCARENHAS	PARWANI BUILDERS	GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION REP. BY ITS MANAGING DIRECTOR AND ANR.,		SUIT FOR DECLARATION AND RECOVERY OF MONEY
61	FA/62/2011	GURU SHIRODKAR ADV. AMIR JAMADAR FOR APPELLANT NO.1,2 & 3 ADV. SAPNA MORDEKAR AGA FOR APPELLANT	THE GOVERNOR OF GOA, SECRETARIAT, PANAJI-GOA AND 3 ORS.,	T. P. ABDULLA, P.W.D CONTRACTOR	MR. C. MASCARENHAS FOR RESP.	
	WITH					
	FA/9/2012	GURU SHIRODKAR ADV. SAGAR GURUDAS DHARGALKAR AGA PETITIONE 1 TO4	THE GOVERNOR OF GOA, SECRETARIAT, PANAJI-GOA AND 3 ORS.,	T. P. ABDULLA, QUEPEM-GOA	ADV. CAETANO MASCARENHAS FOR RESPONDENT	SUIT FOR PERMANENT INJUNCTION - FOR CLUBBING FA/9/12 AND FA/62/11 AS BOTH ARE ARISING FROM THE COMMON JUDGEMENT AND PARTIES ARE ALSO SAME
	WITH					
	FA/77/2011	MR. C. MASCARENHAS	T. P. ABDULLA	GOVERNOR OF GOA AND 3 ORS.,	AGA. AMEY KAKODKAR FOR R.NOS. 1 TO 4. ADV. PRIYANKA KAMAT FOR R.NO.1,2,3 & 4	FOR CLUBBING FA/62/11 AND FA/77/11 AS BOTH MATTERS ARE ARISING FROM THE SAME JUDGEMENT AND PARTIES ARE ALSO SAME
62	FA/65/2011	MR. NITIN SARDESSAI	ANTHONY D\COSTA AND 2 ORS.,	FRANCIS SOARES (DECEASED) AND ORS.,		
63	FA/66/2011	MR. ABHAY NACHINOLKAR	V. V. P. NAIR	MAHALSA SERVICES	SHRI H.D. NAIK FOR RESP.	SUIT FOR RECOVERY OF MONEY
64	FA/71/2011	MR. V. A. LAWANDE MR. D. VERNEKAR	ROHIDAS RAJARAM NAIK	ATMARAM D. CHIMULKAR AND 5 ORS.,	SHRI GURU SHIRODKAR, GA, FOR RES. 5. ADV. AMOGH V. PRABHUDESAI FOR R.NO.6 ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 5	CS

65	FA/74/2011	MR. VIVEK RODRIGUES	THE GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION, REP. BY ITS MANAGING DIRECTOR AND ANR.,	M/S. PARWANI BUILDERS		CS
	WITH					
	FA/47/2011	MR. C. MASCARENHAS	PARWANI BUILDERS	GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION REP. BY ITS MANAGING DIRECTOR AND ANR.,		SUIT FOR DECLARATION AND RECOVERY OF MONEY
66	FA/76/2011	MR. A. D. BHOBE MR.R. GAWAS	VARAD VASUDEV POLJI	TRINIDADE LOUIS CASTELIN AND 2 ORS.,	ADV. EMERICO AFONSO FOR R.NO.3.	CS
67	FA/77/2011	MR. C. MASCARENHAS	T. P. ABDULLA	GOVERNOR OF GOA AND 3 ORS.,	AGA. AMEY KAKODKAR FOR R.NOS. 1 TO 4. ADV. PRIYANKA KAMAT FOR R.NO.1,2,3 & 4	FOR CLUBBING FA/62/11 AND FA/77/11 AS BOTH MATTERS ARE ARISING FROM THE SAME JUDGEMENT AND PARTIES ARE ALSO SAME
68	FA/78/2011	MR. SUDESH USGAONKAR MS. ROSETTE PEREIRA	GHANASHYAM R. KAMAT AND ANR.,	THE CHIEF ENGINEER (DEPT. OF ELECTRICITY) AND ANR.,	MRS. SUSAN LINHARES,AGA, FOR RESP.	SUIT FOR DECLARATION
69	FA/80/2011	MR. GURU SHIRODKAR	STATE REP. BY CHIEF SECRETARY AND ANR.,	ROGU VITU GAOKAR AND 2 ORS.,	ADV. BETQUECAR KARISHMA CUSTA FOR R.NO.1,2 & 3	CS
70	FA/5/2012	MS. SONIYA CHODANKAR SHRI. M. S. JOSHI	NARAYAN J. VELIP AND 3 ORS.,	CHANDRU B. VELIP AND ORS.,	V. P. THALI R-1 TO 14,15B TO 15F,16 TO 22,24 TO 26	SUIT FOR PERMANENT INJUNCTION
	WITH					
	XOB/9/2012 IN FA/5/2012	V.P. THALI	NARAYAN J. VELIP AND 3 ORS.,	CHANDRU B. VELIP AND ORS.,	V. P. THALI R-1 TO 14,15B TO 15F,16 TO 22,24 TO 26	
71	FA/7/2012	SHRI YOGESH V. NADKARNI	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO	SURYAKANT C. DICHOLKAR.(SINCE DEC.) REP. BY LR\ S A) SONAL S. DICHOLKAR AND 2 ORS.,		SUIT FOR RECOVERY OF MONEY

72	FA/9/2012	GURU SHIRODKAR ADV. SAGAR GURUDAS DHARGALKAR AGA PETITIONE 1 TO4	THE GOVERNOR OF GOA, SECRETARIAT, PANAJI-GOA AND 3 ORS.,	T. P. ABDULLA, QUEPEM-GOA	ADV. CAETANO MASCARENHAS FOR RESPONDENT	SUIT FOR PERMANENT INJUNCTION - FOR CLUBBING FA/9/12 AND FA/62/11 AS BOTH ARE ARISING FROM THE COMMON JUDGEMENT AND PARTIES ARE ALSO SAME
73	FA/10/2012	AGNELO F DINIZ	THE DUKES RETREAT LTD.,	THE NEW INDIA ASSURANCE COMPANY LTD,	ADV. U. R. TIMBLE FOR RESPONDENT ADV. YADIKA MANDREKAR FOR RESPONDENT	SUIT FOR RECOVERY OF MONEY
	WITH					
	MCA/960/2012 IN FA/10/2012	AGNELO F DINIZ	THE DUKES RETREAT LTD.,	THE NEW INDIA ASSURANCE COMPANY LTD,	ADV. U. R. TIMBLE FOR RESPONDENT ADV. YADIKA MANDREKAR FOR RESPONDENT	THAT THE APPLICANT BE PERMITTED TO PRODUCE RESOLUTION
74	FA/12/2012	MR. J. P. MULGAOKAR	MAZANIA OF TEMPLE OF SHRI. MORZAI DEVI OF MORJIM THRO\\\\ ITS ATTORNEY AND 4 ORS.,	BABURAO VITHAL GUROV AND 14 ORS.,	ADV. PRASHEEN LOTLIKAR R.1A TO 1D,2TO8 ADV. PADGAONKAR CHAITANYA PRAKASH R.1A TO 1D,2TO8	SUIT FOR DECLARATION
75	FA/18/2012	MR. M. P. ALMEIDA	PUNDALIK DAMANNA HARIJAN	LEELA SURESH NAIK SHIRODKAR AND 4 ORS.,		C.P.
76	FA/21/2012	MR. S. S. KAKODKAR	AGUSTHA D\SOUZA CARDOZO	ISMAIL AND 2 ORS.,	ADV. EMERICO AFONSO FOR R - 3.	CP
77	FA/27/2012	MR. R. G. RAMANI.	RAMCHANDRA G. HALWAI	HDFC BANK LIMITED REP. BY ITS BRANCH MANAGER AND 8 ORS.,	ADV. A. D. BHOBE, FOR R.NO. 3 SELF & POA OF 1 & 2 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. A. D. BHOBE, FOR R.NO. 7 ADV. A. D. BHOBE, FOR R.NO. 6	SCS

78	FA/28/2012	MR. R. G. RAMANI	RAMCHANDRA G. HALWAI	HDFC BANK LIMITED., REP. BY ITS BRANCH MANAGER.,	ADV. A. D. BHOBE, FOR R.NO. 3 SELF,& POA OF 1 & 2 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. A. D. BHOBE, FOR R.NO. 7 ADV. A. D. BHOBE, FOR R.NO. 6	SCS
79	FA/29/2012	VALMIKI MENEZES	ROHIT RAGHUVIR PAINGANKAR AND 3 ORS.,	SHANTILAL KHUSHALDAS PVT. LTD., AND ORS.,		S.C.S.
	WITH					
	FA/49/2012	ADV. JAGANNATH JAYANT MULGAONKAR APPELL 1E TO 1I ADV. PEARL ELSA REMEDIOS APPELL 1E TO 1I ADV. ANUSHA KAISUKAR APPELL 1E TO 1I	RAGHUVIR RAJARAM PAINGANKAR (SINCE DECEASED) BY HIS LRS.,	MESSR. SHANTILAL KHUSHALDAS PVT. LTD., AND 4 ORS..	ADV. VALMIKI MENEZES FOR R.NO. 2, 3,4 ,5. ADV. MARIA CARMITA DCOSTA MASHELKAR FOR RESPONDENT ADV. ASHWIN D. BHOBE FOR RESPONDENT	SCS - FOR CLUBBING FA/49/12 AND FA/29/12 AS BOTH ARE ARISING FROM THE COMMON JUDGEMENT AND PARTIES ARE ALSO SAME
80	FA/32/2012	SAPNA MORDEKAR ADV. AMIR JAMADAR AGA FOR A-2	THE GOVERNMENT OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	RAM GOVIND GAONKAR AND ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NOS.1 TO 13,15 TO 21C 22, 23A TO 23C, 24, 25B TO 37.	CS
81	FA/34/2012	MR. A. D. BHOBE	ZULEKHA BUKHARI	SUFIYAN BUKHARI		MATRIMONIAL PETITION
82	FA/36/2012	H.D. NAIK ADV. H. D. NAIK FOR THE PETITIONER.	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS	GOVINDRAJ L. SHANBHAG AND 2 ORS.,	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. PRIYANKA KAMAT FOR R.NO.2	CS
83	FA/37/2012	H.D. NAIK ADV. H. D. NAIK FOR THE PETITIONER.	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS	YESHWANT N. REDKAR AND 2 ORS.,	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. SUSAN LINHARES FOR R.NO.2 & 3	CS
84	FA/38/2012	H.D. NAIK	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS	VISHWAS VITHOBA KANKONKAR AND 2 ORS.,	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. PURNA BHANDARI FOR R.NO.2	SUIT FOR SPECIFIC PERFORMANCE

85	FA/39/2012	H.D. NAIK ADV. H. D. NAIK FOR THE PETITIONER.	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS	RAJENDRA KUMAR MISHRA AND 2 ORS.,	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS.2 & 3 ADV. PRIYANKA KAMAT AGA, FOR R. NO.2	CS
	WITH					
	CA/83/2012 IN FA/39/2012	H.D. NAIK	THE GOA HOUSING BOARD REP. THROUGH ITS CHAIRMAN / BOARD OF DIRECTORS ELVIS GOMES	RAJENDRA KUMAR MISHRA AND 2 ORS.,	ADV. SUDESH USGAONKAR FOR R.NO.1. ADV. DATTAPRASAD LAWANDE FOR R.NO. 2	FOR STAY ---
86	FA/46/2012	MR. NITIN SARDESSAI	RAMDAS PRABHAKAR NAIK AND ANR.,	RISHIKA PRABHAKAR NAIK AND 11 ORS.,	ADV. AVDHUT ARSEKAR FOR R.NOS.1 TO 4, 7, 9 & 11.	- CIVIL SUIT - AMENDMENT NOT CARRIED OUT.
87	FA/49/2012	ADV. JAGANNATH JAYANT MULGAONKAR APPELL 1E TO 1I ADV. PEARL ELSA REMEDIOS APPELL 1E TO 1I ADV. ANUSHA KAISUKAR APPELL 1E TO 1I	RAGHUVIR RAJARAM PAINGANKAR (SINCE DECEASED) BY HIS LRS.,	MESSR. SHANTITLAL KHUSHALDAS PVT. LTD., AND 4 ORS..	ADV. VALMIKI MENEZES FOR R.NO. 2, 3,4 ,5. ADV. MARIA CARMITA DCOSTA MASHELKAR FOR RESPONDENT ADV. ASHWIN D. BHOBE FOR RESPONDENT	SCS - FOR CLUBBING FA/49/12 AND FA/29/12 AS BOTH ARE ARISING FROM THE COMMON JUDGEMENT AND PARTIES ARE ALSO SAME
88	FA/53/2012	ANDREA SHEELA FERNANDES	JOHN P. FERNANDES AND 2 ORS.,	THE GOVERNMENT OF GOA REP. BY ITS CHIEF SECRETARY AND 20 ORS.,	ADV. PRIYANKA KAMAT AGA FOR R.NO. 1 TO 4 ADV. MELWIN ASSIS VIEGAS FOR R.NO. 12 ADV. J. ABREU LOBO FOR R - 6.	CS
89	FA/55/2012	ADV. AMANDA GODINHO *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE	KAVITA KASHINATH SHETYE AND 8 ORS.,	ADV. JOAQUIM GODINHO FOR R. NO. 6 ADV. A.R.S. NETRAVALKAR R.NO. 1 TO 3 ADV. JOAQUIM GODINHO FOR R. NO. 5	S.C.S.
90	FA/57/2012	ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE	SARITA SATISH MALIK AND 9 ORS.,	ADV. JOAQUIM GODINHO FOR R. NO. 6 ADV. A.R.S. NETRAVALKAR FOR R.NO. 1 TO 5 ADV. JOAQUIM GODINHO FOR R. NO. 7	C.P.

	WITH				
	CA/106/2012 IN FA/57/2012	VALMIKI MENEZES	BAJAJ ALLIANZ GENERAL INSURANCE	MISS SARITA SATISH MALIK AND 9 ORS.,	
	WITH				
	MCA/618/2013 IN FA/57/2012	ADV. VALMIKI MENEZES	BAJAJ ALLIANZ GENERAL INSURANCE	MISS SARITA SATISH MALIK AND 9 ORS.	ADV. JOAQUIM GODINHO FOR R. NO. 6 ADV. JOAQUIM GODINHO FOR R. NO. 7
	WITH				
	MCA/589/2014 IN FA/57/2012	ADV. VALMIKI MENEZES	BAJAJ ALLIANZ GENERAL INSURANCE THR. SENIOR EXECUTIVE LEGAL	MISS SARITA SATISH MALIK AND 9 ORS.,	ADV. JOAQUIM GODINHO FOR R. NO. 6 ADV. A.R.S. NETRAVALKAR FOR R.NO. 1 TO 5 ADV. JOAQUIM GODINHO FOR R. NO. 7
91	FA/58/2012	GAURISH AGNI	MAYA S. NAIK AND 3 ORS.,	KAVLEKAR GAS SERVICE THROUGH ITS AUTHORIZED REPRESENTATIVE, AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 C.P.
	WITH				
	XOB/8/2013 IN FA/58/2012	ADV. EMERICO ESTEVAM AFONSO	MAYA S. NAIK AND 3 ORS.,	KAVLEKAR GAS SERVICE THROUGH ITS AUTHORIZED REPRESENTATIVE, AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1
92	FA/59/2012	A.R.S. NETRAVALKAR	CONCEICAO M. FERNANDES AND ANR.,	SMITA BHIKAJI DESSAI	C.P.
93	FA/76/2012	D.J. PANGAM	SHAIKH MOHAMMED AMIR MAMLEKAR	JAMAIL A. L. ALI AND 2 ORS.,	ADV. EMERICO AFONSO, FOR R.NO. 3 CP
94	FA/77/2012	AMAY A. PHADTE	LINDA FERNANDES	SAMEER SADANAND ALDONKAR AND ANR.,	ADV. AMEY KAKODKAR FOR R.NO.2 C.P. ADV. PANKAJ M. SHIRODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2

95	FA/82/2012	PAVITHRAN A.V	SAMEEL NARENDRA MEDEKAR AND ANR.,	SUHASINI K. SHIRODKAR AND 4 ORS.,	ADV. PRAVIN FALDESAI FOR R.NO. 1 TO 5 ADV. MANSI NAIK FOR R.NO. 1 TO 5 ADV. PRIYANKA HAWANOOR FOR R.NO. 1 TO 5 ADV. VENICIA LOURENCO FOR R.NO. 1 TO 5	CP
96	FA/85/2012	ROHAN DESAI	SANTOSH J. BORKAR	MALLINATH HUNSHYAL	ADV. EMERICO AFONSO FOR R.NO.3. ADV. EMERICO AFONSO FOR R.NO. 1 & 2	CP
97	FA/87/2012	ROHAN DESAI	RAMESH S. KANEKAR	MALLINATH HUNSHYAL	ADV. EMERICO AFONSO FOR R.NO.3.	CP
98	FA/90/2012	S. PADIYAR	SHRI BALKRISHNA SURYAJI S. KAKODKAR SINCE DEC. THROUGH ITS LR'S	SMT. JAYASHREE GANESH PRABHU ALIAS JAYASHREE G. POROB AND ORS.,	ADV. F.E. NORONHA FOR R.NO.5A TO 5F ADV. LAXMIKANT SHANKAR SALKAR R-4A, 4C-4F & H TO L ADV. THALMANN PRADEEP PEREIRA R-4A, 4C-4F & H TO L ADV. VALMIKI MENEZES FOR R.NO. 4A	
	WITH					
	XOB/15/2013 IN FA/90/2012	ADV. RAMACHANDRA GAJANAN RAMANI	SHAMBU PUNDALIK PRABHU DESSAI	BALKRISHNA SURYAJI S. KAKODKAR (SIN. DEC.) THROUGH HIS LRS. AND 7 ORS.,	S. PADIYAR	
99	FA/95/2012	DEEPAK GAONKAR	MALLIKARJUN GROUP OF INDUSTRIES REP. BY ITS PROPRIETOR SUBHASH R. ANVEKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2	
100	FA/100/2012	SANDESH D. PADIYAR	MAHENDRA P. N. GAUNEKAR AND ANR.,	ANKUSH B. NAIK AND 6 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 (U/LAS).	CS
101	FA/102/2012	A.A. AGNI	SYLVESTRE D\COSTA REP. BY ATTORNEY WILSON D\COSTA AND 8 ORS.,	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS.,	ADV. SUSAN LINHARES FOR R.NO. 1 & 2	SUIT FOR DECLARATION

102	FA/110/2012	MS. SONIYA CHODANKAR	WILSON BRAGANZA THROUGH POA JOHN BRAGANZA	THE COMMISSIONER, CORPORATION CITY OF PANAJI AND 2 ORS.,		SUIT FOR RECOVERY OF DAMAGES,PERMANENT INJUNCTION MANDATORY & TEMPORARY INJUNCTION.
103	FA/112/2012	ADV. PRAVIN N. FALDESSAI AGA FOR APPELLANT NO. 1	EXECUTIVE ENGINEER WORKS DIVISION VI	SHANKAR RAGHUNATH DHUPKAR	ADV. A. D. BHOBE FOR R.NO. 1	LAC
104	FA/113/2012	ADV. PRAVIN N. FALDESSAI AGA FOR APPELLANT NO. 1	EXECUTIVE ENGINEER WORKS DIVISION VI	GOVIND RAGHUNATH DHUPKAR	ADV. A.D.BHOBE	LAC
105	FA/114/2012	MR. AMIT PALEKAR	SEEMA SHYAM GAD.,	SHYAM MORTU GAD		MATRIMONIAL PETITION
106	FA/118/2012	D.J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ APPL.NO.1(A) TO 1(O)	NARCINVA SHIVRAM SINAI NADKARNI AND 3 ORS.,	GOVERNMENT OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	MANISH SALKAR GOVT. ADV. FOR R. NO. 1 & 2 ADV. VISHWADH SARDESSAI FOR R.NO. 1 & 2 ADV. VINAYAK GURUDAS PAI FOR R.NO. 5(C) ADV. PRAMILA KUNKOLIENKAR FOR R.NO. 5 (A) & 5 (B)	SCS
107	FA/119/2012	EMERICO AFONSO	UNITED INDIA INSURANCE CO. LTD	HEMANT DABHOLKAR AND ANR.,	ADV. R. G. RAMANI, FOR R.NO. 1	CP
108	FA/120/2012	SUDESH USGAONKAR	DAMODAR VOLVOIKAR AND ANR.,	WEST COAST MARKETING PROP. SANJAY FONDEKAR AND 4 ORS.,	ADV. A.R.S. NETRAVALKAR FOR R.NO. 1,3 & 5	CP
109	FA/122/2012	NEHA KHOLKAR	THE EXECUTIVE ENGINEER WD. III, (PHE-N) PWD, AND ANR.,	EGIDIO BRAGANZA	ADV. GALILEO TELES, FOR R.NO. 1	LAC -- AMOUNT NOT DEPOSITED
	WITH					
	XOB/1/2013 IN FA/122/2012	GALILEO FRANCISCO TELES	EDIGIO BRAGANZA	THE EXECUTIVE ENGINEER WD. III, (PHE-N) PWD,		
	WITH					
	FA/75/2014	ADV. KHOLKAR NEHA UMESH	THE EXECUTIVE ENGINEER, WD. III, (PHE - N) AND ANR.,	VILASI CHANDRU GOMES @ MAMTA MOHANDAS VADYEKAR AND 8 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1 TO 9 ADV. PARIKSHIT S. SAWANT FOR R.NO. 1 TO 9 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO. 1 TO 9	LAC



	WITH					
	XOB/1/2013 IN FA/122/2012	GALILEO FRANCISCO TELES	EDIGIO BRAGANZA	THE EXECUTIVE ENGINEER WD. III, (PHE-N) PWD,		
110	FA/134/2012	ADV. AMIRA ABDUL RAZAQ FOR APPELLANT	THE EXECUTIVE ENGINEER WORKS DIVISION VII	SAUNSTHAN DEVKIKRISHNA RAVALNATH		LAC
111	FA/135/2012	ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	MAHADHAN REAL ESTATE, PVT LTD., & VARDHAN REAL ESTATE, PVT LTD.,	ADV. ASHWIN D. BHOBE FOR R - 1.	LAC -
	WITH					
	XOB/7/2013 IN FA/135/2012	A.D. BHOBE	MAHADHAN REAL ESTATE, PVT LTD., & VARDHAN REAL ESTATE, PVT LTD., REP THRO' ATTORNEY JUSTINIANO COSTA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	SUDHA C. PAI KIR, AGA ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	
112	FA/137/2012	ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	WINDEMERE INVESTMENT PVT, LTD;	ADV. ASHWIN D. BHOBE FOR R - 1.	
	WITH					
	XOB/6/2013 IN FA/137/2012	A.D. BHOBE	WINDERMERE INVESTMENT PVT, LTD, REP BY ATTORNEY JUSTINIANO COSTA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	SUDHA C. PAI KIR, AGA SUDHA C. PAI KIR, AGA ADV. SUDHA C. PAI KIR	
113	FA/141/2012	SHIVAN DESSAI	SATHAVAHANA ISPAT LTD., THROUGH SENIOR MANAGER, HRD AND AUTHORIZED OFFICER C.V. RAO	LYNDON RODRIGUES	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT	
114	FA/142/2012	ROHAN DESAI	JOSE BERNARD L. NORONHA REP. BY ATTORNEY OPELIA MESQUITA	MARIA FERMINA FORTES AND 5 ORS.,	SUDHA C. PAI KIR, AGA FOR R.NO. 6 ADV. PURNA BHANDARI AGA FOR R.NO. 6 ADV. S. KARPE FOR R NOS. 3 & 4.	LAC
115	FA/151/2012	MR. E. AFONSO	THE ORIENTAL INSURANCE CO. LTD.,	PANDURANG BUDHO GAONKAR AND 4 ORS.,		U/S 166 OF MVACT

116	FA/152/2012	AMEY JAGDISH SINAI KAKODKAR ADV. VISHWADH SARDESSAI FOR APPELLANT	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC, SARVAN, BICHOLIM-GOA	PRASAD ALIAS RAGHUVIR SHIVRAM CHANEKAR AND 7 ORS.,		L.A.C.
	WITH					
	FA/21/2013	DEVIDAS PANGAM	PRASAD @ RAGHUVIR SHIVRAM CHANEKAR AND 6 ORS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC AND ANR.,	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1	LAC -- AS DIRECTED FA 21/2013 & FA 152/2012 ARE PLACED FOR CLUBBING THE APPEALS, SINCE THERE IS COMMON R & P.
117	FA/2/2013	KAKODKAR SHAMBHU SATCHIDANAND	JAYANT K. NAROJI	SHUBHANGI SANTOSH NAIK AND ORS.,	ADV. ARJUN F. NAIK FOR R.NO. 1 & 2 (A)	C.P.
118	FA/3/2013	KAKODKAR SHAMBHU SATCHIDANAND	JAYANT K. NAROJI	ANISHA ANKUSH NAIK AND ORS.,	ADV. RYAN DA PIEDADE MENEZES, U/LAS FOR R.NO. 1	C.P.
119	FA/4/2013	KAKODKAR SHAMBHU SATCHIDANAND	SUNANDA ALIAS URMILA U. KALANGUTKAR	SURENDRA RAMDAS NAIK NACHINOLKAR AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	C.P. --
120	FA/5/2013	KAKODKAR SHAMBHU SATCHIDANAND	RASHEEDABANU ALIAS RASHIDA BANU ANKALGI AND 5 ORS.,	AMIT DAYNESHWAR CHINCHONKAR AND 2 ORS.,	ADV. SIDHESH SHET FOR R.NO.2	C.P.
121	FA/9/2013	G. NAGVENKER	PANDU KRISHNA NAIK	VINAYAK P. SHINKRE (DEC. BY LR'S) AND ORS.,	ADV. VALMIKI MENEZES FOR R.NO. 1(A) TO 1(D)	LAC
122	FA/19/2013	VALLABH D. PANGAM	PURANDAS SHAHU MIRAJKAR	NAMRATA P. MIRAJKAR @ RADHA ANAND KALAMKAR		MARRIAGE PETITION --
123	FA/20/2013	MR. U. R. TIMBLE	NATIONAL INSURANCE COMPANY LTD.,	SANJAY SHRIKANT NAIK DESSAI AND 2 ORS.,		CLAIM PETITION
124	FA/21/2013	DEVIDAS PANGAM	PRASAD @ RAGHUVIR SHIVRAM CHANEKAR AND 6 ORS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC AND ANR.,	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1	LAC -- AS DIRECTED FA 21/2013 & FA 152/2012 ARE PLACED FOR CLUBBING THE APPEALS, SINCE THERE IS COMMON R & P.
125	FA/24/2013	ADV. PRADOSH P. DANGUI	CHIEF TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPARTMENT, PANAJI	LEOCADIA ESTRAELINA D\MELLO AND 3 ORS.,	ADV. GALILEO FRANCISCO TELES FOR R.NO. 1,2,3,4	LAC

WITH

	XOB/10/2013 IN FA/24/2013	ADV. GALILEO FRANCISCO TELES	LEOCADIA ESTRAELINA D\MELLO AND 3 ORS.,	CHIEF TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPARTMENT, PANAJI		
126	FA/25/2013	SUSAN LINHARES	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR	COMMUNIDADE OF MARGAO REP. BY ATTORNEY, CELESTINO NORONHA AND ANR.,		CS
127	FA/26/2013	D. LAWANDE, GA ADV. DEEP D. SHIRODKAR FOR APPELLANTS ADV. DATTAPRASAD LAWANDE FOR APPEALLANT 1 TO 5	THE CHIEF SECRETARY, SECRETARIAT, AND 4 ORS.,	LUIS FERNANDES AND ANR.,	ADV. SANDRA D'SOUZA FOR R.NO. 1 & 2	C.S.
	WITH					
	CA/39/2013 IN FA/26/2013	D. LAWANDE, GA	THE CHIEF SECRETARY, SECRETARIAT, AND 4 ORS.,	SHRI LUIS FERNANDES AND ANR.,	ADV. SANDRA D'SOUZA FOR R.NO. 1 & 2	FOR STAY -- RESP.NO. 2 IS SERVED AND SERVICE REPORT IS AWAITED OF R-1
128	FA/28/2013	A.R.S. NETRAVALKAR	RAJENDRA DATTA HALARKAR AND ANR.,	DEEPALI DINESH HALARNKAR	ADV. DEVIDAS J. PANGAM FOR R. NO. 1	C.P.
129	FA/31/2013	ADV. MR. A. GAONKAR	VINAYAK R. MAHALE	PRAKASH KRISHNA NAIK AND 5 ORS.,	ADV. VISSILI LEWIN BRAGANZA FOR R NO. 1 ADV. MS. SONIYA G. CHODANKAR FOR R.NO. 1 ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 1	CS
130	FA/34/2013	P. SAWANT, AGA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SADANAND ALDONKAR		CS
131	FA/35/2013	SHIVAN DESAI	MANUEL TONY BRAGANZA REP. BY P.O.A. GODFREY D\SOUZA	THOMAS JOAQUIM FERNANDES AND 2 ORS.,	ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 3 ADV. GAURISH N. AGNI FOR R.NO. 1 & 2	FOR DECLARATION AND PERMANENT INJUNCTION
132	FA/37/2013	P. SAWANT, AGA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SADANAND ALDONKAR		CS
133	FA/38/2013	P. SAWANT, AGA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	SADANAND ALDONKAR AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1, 2 & 3.	CS

134	FA/42/2013	PRACHI SAWANT, AGA	DY. COL AND S.D.O. AND L.A.O. SUB DIVISION, PANAJI AND ANR.,	ANTONIO LOBO AND 3 ORS	ADV. VILAS P. THALI FOR R.NO. 1, 2, 3 & 4	LAC
135	FA/43/2013	ADV. JOSEPH VAZ	THE ACQUIRING DEPARTMENT (BHARAT SANCHAR NIGAM LTD.,)	COMMUNIDADE OF CHICALIM AND ANR.,	ADV. CAETANO MASCARENHAS	LAC
136	FA/47/2013	ADV. EMERICO ESTEVAM AFONSO	NINA CORREA COLACO	SIDDHARTH SUBHAS KAMAT		CP
137	FA/53/2013	ADV. AMANDA GODINHO *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.,	GANGA ALIAS GANGUBAI DHONDU SAWANT AND 6 ORS.,	ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 6 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 5	CLAIM PETITION
138	FA/58/2013	ADV. R. G. RAMANI	HIRASCHANDRA UTTAM BALE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2	C.S.
139	FA/61/2013	VIVEK ANGELO RODRIGUES ADV. SUSAN LINHARES FOR APPELLANTS	THE DY. COLLECTOR AND SDO, QUEPEM AND LAO, AND ANR.,	LAXMIKANT D. NAIK AND 2 ORS.,	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1, 2 & 3 ADV. NISHANT P. SHIRGAOKAR FOR R.NO. 1, 2 & 3 ADV. DEEPIKA T. FATERPEKAR FOR R.NO. 1, 2 & 3	LAC -
	WITH					
	XOB/19/2013 IN FA/61/2013	ADV. CAETANO MASCARENHAS	LAXMIKANT D. NAIK KARMALI AND 2 ORS.,	THE DY. COLLECTOR, SUB-DIVISIONAL OFFICER AND L.A.O. AND ANR.,	VIVEK ANGELO RODRIGUES ADV. SUSAN LINHARES FOR APPELLANTS	SERVICE IS COMPLETE
140	FA/63/2013	ADV. PRIYANKA KAMAT	SPECIAL LAND ACQUISITION OFFICER, AND ANR.,	M/S. V.M. SALGAONCAR AND BRO. PVT. LTD.	ADV. ASHWIN D. BHOBE	LAC --
	WITH					
	STA/1644/2013 IN FA/63/2013	ADV. PRIYANKA KAMAT	SPECIAL LAND ACQUISITION OFFICER AND ANR.,	V.M. SALGAOCAR AND BROTHER PVT. LTD.	ADV. ASHWIN D. BHOBE	

141	FA/64/2013		MULLA AMRODDIN MUZAWAR.,	MULLA USMAN MUZAWAR (DEC.) THROUGH HIS LR\S AND 11 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 3(A),3(E),4 & 5	LAC --
142	FA/84/2013	ADV. ABHIJEET A. KAMAT *FOR THE PETITIONER ADV. ALEESA DOS REIS FALCAO *FOR THE PETITIONER ADV. SIMOES KHER CEAZER JOHN *FOR THE PETITIONER ADV. PREETAM TALAULIKAR *FOR THE PETITIONER	BHARAT KESHAV PEDNEKAR AND ANR.,	DR. ASHOK KUMAR YADAV AND ANR.,	ADV. E. O. MENDES FOR R.NO.1 ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 1	
143	FA/85/2013	ADV. VALMIKI MENEZES	JOANA FRANCISCA BERNADETA ERIC GOMES BARRETO E MASCARENHAS AND 4 ORS.,	THE CAPTAIN OF PORTS AND 3 ORS.	ADV. AMEY JAGDISH SINAI KAKODKAR AGA, R.NO.1 & 2 ADV. SUDHA C. PAI KIR FOR R. NO 1 TO 4	C.S. --
144	FA/86/2013	ADV. VINOD VISHNU KORGAONKAR	INACIO PIEDADE FERNANDES AND ANR (SINCE DEC) THROUGH LR\S.,	FILIPE DUARTE THROUGH LR\S AND ANR.,		
	WITH					
	FA/87/2013	SHRI VILAS P. THALI	FILIPE DUARTE (DEC) THROUGH LR\S AND ANR.,	INACIO PIEDADE FERNANDES AND ANR (SINCE DEC) THROUGH LR\S.,		
145	FA/87/2013	SHRI VILAS P. THALI	FILIPE DUARTE (DEC) THROUGH LR\S AND ANR.,	INACIO PIEDADE FERNANDES AND ANR (SINCE DEC) THROUGH LR\S.,		
146	FA/88/2013	ADV. VALLABH D. PANGAM	SURAJ S. NAIK.,	SHEETAL S. NAIK.,	ADV. PRACHI JOSHI KABADI FOR RESPONDENT	M.P. --
147	FA/89/2013	ADV. MAHESH AMONKAR	ANTONETA AVELINA FERNANDES	JOSEPHA BERNADETH ISABELA FERNANDES AND 3 ORS.	ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 & 4 ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1 & 2	C.S.

148	FA/90/2013	ADV. VALMIKI MENEZES	JOANA FRANCISCO ERRIE BERNADETTE GOMES E BARRETO MASCARENHAS AND 4 ORS.	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR.	ADV. SUDHA C. PAI KIR FOR R.NO 1 & 2	C.S.
149	FA/93/2013	ADV. SHAILESH REDKAR	SHAIKH AHMED SAAB	AGUSTA DIAS REP. BY ATTORNEY CELINA DIAS AND 5 ORS.		CLAIM PETITION - PAPER BOOK CHARGES NOT DEPOSITED -
150	FA/98/2013	ADV. ROHIT BRAS DE SA	RASIKLAL MOHANLAL GANGANI	CRISTINE HEREDIANA D\SOUZA AND 3 ORS.	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 4 ADV. KHOT UMESH DIVAKAR FOR R.NO. 1 TO 4	S.C.S.
	WITH					
	FA/8/2014	ADV. ASHWIN D. BHOBE ADV. RAVI GAWAS	CRISTINE HEREDIANA D\SOUZA THROUGH P.O.A. MICHELLE ANN D\SOUZA AND 3 ORS.,	RASIKLAL MOHANLAL GANGANI	ADV. ROHIT BRAS DE SA FOR RESPONDENT ADV. LUELLA SOCORRO COTTA DO REGO FOR RESPONDENT ADV. DHARMENDRA P. GOVENKAR FOR RESPONDENT ADV. FONSECA CLAYTON ANTHONY FOR RESPONDENT ADV. PRITI S. P. DESHPRABHU FOR RESPONDENT	
151	FA/99/2013	ADV. SHIVAN DESAI	DR. RAJENDRA TAMBA AND ANR.	UDAYSINGH RANE SARDESSAI AND ANR.	ADV. VIVEK ANGELO RODRIGUES FOR R.NO. 1 & 2	C.S.
152	FA/104/2013	MR. J. A. LOBO	MERLIN BETU D'SOUZA AND 2 ORS.	VIKAS KURTIKAR (DEC.) THROUGH HIS LR. PRAGATI P. KURTIKAR AND 2 ORS.	ADV. EMERICO AFONSO FOR R.NO.3.	CLAIM PETITION -
	WITH					
	MCA/759/2017 IN FA/104/2013	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES	MERLIN BETU D'SOUZA AND 2 ORS.,	VIKAS KURTIKAR (DEC) THR. HIS LRS., PRAGATI P. KURTIKAR AND 2 ORS.,	ADV. EMERICO AFONSO FOR R.NO.3.	

153	FA/108/2013	VIRAJ TIMBLE	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUTHORIZED OFFICER A.U. SHRINKE	NEELES RAGHAVENDRA NAIK AND 3 ORS.,	ADV. SEBASTIAN VALES FOR R - 3. ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 4 ADV. ANTHONY JOE D'SILVA FOR R.NO. 1	C.P.
	WITH					
	XOB/17/2013 IN FA/108/2013	ADV. SEBASTIAN VALES ADV. DHARSHANA KAPDOSKAR	JOEL JOSEPH	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORIZED OFFICER A.V. SHRINKE AND 2 ORS.,	VIRAJ TIMBLE ADV. ANTHONY JOE D'SILVA FOR R.NO. 1	
154	FA/111/2013	SONIYA G. CHODANKAR	SHIRISH VASANT BORKAR AND ANR.,	VIJAYKUMAR KASHINATH PILIEMKAR FADKE AND 2 ORS.,		
155	FA/112/2013	RAJAS A. KANTAK	NARAYAN VITHU VAIGANKAR (DEC) THROUGH HIS LR\ 'S., ALL REP. BY THEIR POA BICU NARAYAN VAIGAK	DEPUTY COLLECTOR (REV) AND LAND ACQUISITION OFFICER AND ANR.,	ADV. SANTOSH H. BHARNE FOR R.NO. 2 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 ADV. PURVA V. NAIK FOR R.NO. 2	L.A.C.
156	FA/113/2013	ADV. P. SAWANT	SHARADA RATHOD	SIMON CARVALHO AND 2 ANR.,	ADV. THALMANN PRADEEP PEREIRA FOR R.NO. 1 TO 3	
157	FA/115/2013	ADV. THALMANN PRADEEP PEREIRA	SHRIRAM LADU KERKAR AND ANR.,	GOVERNMENT OF GOA THROUGH CHIEF SECRETARY AND 5 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 1,2 & 6 ADV. SUSAN LINHARES AGA FOR R.NO. 1 & 2 ADV. SANTOOR NAIK FOR R.NO. 4 & 5 ADV. BHUPESH M. PRABHU DESSAI FOR R.NO. 4 & 5 ADV. SHIVAN DESAI FOR R.NO. 4 & 5	CS
158	FA/116/2013	ADV. ASHWIN D. BHOBE	MARTHA FURTADO AND ANR.,	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS.,	ADV. RYAN DA PIEDADE MENEZES *~*FOR R.NO.5 ADV. NIGEL JOHN FERNANDES *~*FOR R.NO.5 ADV. GINA MARIA ALMEIDA *~*FOR R.NO.5 ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 4	CS
159	FA/119/2013	ADV. USGAONKAR SUDESH MANOHAR	TALAK HOMES & ESTATES REP. BY ITS PARTNERS.,	BRIGIDA MONICA SALUZINHA BARRETTO @ BRIGET M. S. BARRETO E GODINHO AND ANR.,	ADV. V. G. P. DUKLE ADV. T. GEORGE JOHN FOR R.NO. 2	SCS

160	FA/122/2013	ADV. SUSAN LINHARES AGA FOR APPELLANTS	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR.,	ATCHUT GOPAL POY RAITURKAR THROUGH HIS P.O.A. ARSENIO LUDOVICO LUIS FURTADI		LAC
161	FA/125/2013	ADV. SUSAN LINHARES	STATE OF GOA REP. THROUGH THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	BENJAMIN D\SOUZA (SIN. DEC.) THROUGH HIS LR\S.	ADV. JOAQUIM GODINHO FOR R.NO. 1A TO 1C	C.S.
162	FA/126/2013	ADV. PRASHIL AROLKAR	JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO	STATE OF GOA THROUGH L.A.O. AND ANR.,	ADV. HANUMANT D. NAIK FOR R.NO. 2	LAC
	WITH					
	FA/135/2013	ADV. HANUMANT D. NAIK ADV. AMOGH PRABHUDESAI ADV. SALVADOR SANTOSH REBELLO	NORTH GOA PLANNING & DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY	JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO AND ANR.,	ADV. PRASHIL AROLKAR FOR R.NO. 1 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO.2	L.A.C.
163	FA/127/2013	ADV. SHIVAN DESAI ADV. SIDDHARTH KASHALKAR	LAZARUS PASCOAL FERNANDES	SYLVESTER ROCHA AND 5 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 5 & 6 ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2	C.S.
164	FA/129/2013	ADV. PURNA BHANDARI ADV. SALVADOR SANTOSH REBELLO ADV. AMOGH V. PRABHUDESAI ADV. HANUMANT D. NAIK	THE MEMBER SECRETARY, NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY	LATE PACIENCIA JOQUINA CRASTO (SIN. DEC.) THROUGH HER LR. JOSE CAETANO ASIS TIMOTHY PEREIRA	ADV. R. G. RAMANI FOR RESPONDENT	LAC--
165	FA/134/2013	MAHESH AMONKAR ADV. KAPIL POLE	SHIVNERI CO-OPERATIVE HOUSING LTD.	VASSUDEV SUBRAY NAIK KHAVANTE AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO.2 ADV. U.R. TIMBLE FOR R.NO.2 ADV. VIRAJ TIMBLE FOR R.NO. 2 ADV. MATONDKAR ANAGHA ARJUN FOR R.NO. 1 ADV. MARIE ROSETTE PEREIRA FOR R.NO. 1	S.C.S

WITH



	CA/56/2014 IN FA/134/2013	MAHESH AMONKAR	SHIVNERI CO-OPERATIVE HOUSING LTD.,	VASSUDEV SUBRAY NAIK KHAVANTE AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO.2 ADV. U.R. TIMBLE FOR R.NO.2 ADV. VIRAJ TIMBLE FOR R.NO. 2	FOR STAY
166	FA/135/2013	ADV. HANUMANT D. NAIK ADV. AMOGH PRABHUDESAI ADV. SALVADOR SANTOSH REBELLO	NORTH GOA PLANNING & DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY	JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO AND ANR.,	ADV. PRASHIL AROLKAR FOR R.NO. 1 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO.2	L.A.C.
167	FA/138/2013	ADV. PAI NIKHIL DEELIP	THE EXECUTIVE ENGINEER (ON BEHALF OF CHIEF ENGINEER (II) PWD	ATTORNEY, COMMUNIDADE OF PANCHAWDI	ADV. PRANAY A KAMAT FOR RESPONDENT	L.A.C.
168	FA/139/2013	ADV. ANDRE PERIERA	ASHLEY RODRIGUES	THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 15 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 4 ADV. BHARGAV M. KHANDEPARKAR FOR R.NO.10 & 11 ADV. BHARGAV M. KHANDEPARKAR FOR R.NO.6 & 7 ADV. RAVI GAWAS FOR R.NO. 6 & 7 ADV. RAVI GAWAS FOR R.NO. 10 & 11	C.S.
169	FA/143/2013	ADV. MR. SAKHARAY ULHAS NAIK	ALEX FERNANDES AND 5 ORS.,	ABILIO P. QUADROS AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	C.P.
170	FA/146/2013	ADV. DEVIDAS J. PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	RAMA DOHIFODE (SIN. DEC.) THROUGH LR\S. AND 4 ORS.,	SHAIKH ABUBAKAR (SINCE DEC.) REP. BY HIS LR\S AND 2 ORS.,	ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H & R.2	C.S. -
	WITH FA/147/2013	ADV. DEVIDAS J. PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	RAMA DOHIFODE (SIN. DEC.) THROUGH LR\S AND 4 ORS.,	SHAIKH ABUBAKAR (SIN. DEC.) REP. BY HIS LR\S. AND 2 ORS.,	ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H & R.2	C.S.

171	FA/147/2013	ADV. DEVIDAS J. PANGAM ADV. D. P. CHAWDIKAR ADV. P. C. CHAWDIKAR	RAMA DOHIFODE (SIN. DEC.) THROUGH LR\S AND 4 ORS.,	SHAIKH ABUBAKAR (SIN. DEC.) REP. BY HIS LR\S. AND 2 ORS.,	ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H & R.2	C.S.
172	FA/148/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ROSA MARIA FERNANDES E SOUZA AND ANR.,	JAISINGH KIRO AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	C.P.
	WITH					
	XOB/4/2014 IN FA/148/2013	ADV. EMERICO ESTEVAM AFONSO	JAISINGH KIRO AND 2 ORS.,	ROSA MARIA FERNANDES E SOUZA AND ANR.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	
173	FA/1/2014	ADV. SHAILESH REDKAR	PRAKASH SAWANT DESSAI (DEC.) THROUGH LR\S REP. BY NATURAL GUARDIAN BABITA PRAKASH SAWANT DES	CARMINA NOQUEIRA AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR .RNO.3	C.P.
174	FA/2/2014	ADV. A. R. S. NETRAVALKAR	VINOD TULSHIDAS NAIK AND ANR.,	MARY C. DINIZ AND 5 ORS.,		C.P.
175	FA/3/2014	ADV. DINESH E. NAIK *FOR THE APPLICANT	SHALINI PANDURANG MADKAIKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VII,	ADV. PRIYANKA KAMAT AGA FOR RESPONDENTS	LAC
176	FA/5/2014	ADV. JOAQUIM GODINHO ADV. RODRIGUES ANIL DE SANTANA FOR PETITIONER ADV. A. MESQUITA	SHAIKH MAKSOOD MOOSA	ANIL MARUTI SAWANT AND 3 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1	S.C.S.
	WITH					
	FA/7/2014	ADV. JOAQUIM GODINHO ADV. A. MESQUITA	SHAIKH HUSSAIN SHAIKH MOSSA AND ANR. REP. BY THEIR P.O.A. RIZWAN SHAIKH	ANIL MARUTI SAWANT AND 2 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1	S.C.S. -- MEDIATION REPORT IS NOT FILED
177	FA/6/2014	ADV. SUSAN LINHARES AGA FOR APPELLANTS ADV. AMOGH V. PRABHUDESAI FOR APPELLANT	STATE OF GOA REP. BY CONSERVATOR OF FOREST AND ANR.,	MALKUM SHANU VELIP AND 37 ORS.,	ADV. R. G. RAMANI FOR R.NO. 2,3,5,6 & 8 ADV. R. G. RAMANI FOR R.NO. 30 TO 38 ADV. R. G. RAMANI FOR R .NO.1,4,7,9,10,11,13TO28,	CS
178	FA/7/2014	ADV. JOAQUIM GODINHO ADV. A. MESQUITA	SHAIKH HUSSAIN SHAIKH MOSSA AND ANR. REP. BY THEIR P.O.A. RIZWAN SHAIKH	ANIL MARUTI SAWANT AND 2 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1	S.C.S. -- MEDIATION REPORT IS NOT FILED

179	FA/8/2014	ADV. ASHWIN D. BHOBE ADV. RAVI GAWAS	CRISTINE HEREDIANA D\SOUZA THROUGH P.O.A. MICHELLE ANN D\SOUZA AND 3 ORS.,	RASIKLAL MOHANLAL GANGANI	ADV. ROHIT BRAS DE SA FOR RESPONDENT ADV. LUELLA SOCORRO COTTA DO REGO FOR RESPONDENT ADV. DHARMENDRA P. GOVENKAR FOR RESPONDENT ADV. FONSECA CLAYTON ANTHONY FOR RESPONDENT ADV. PRITI S. P. DESHPRABHU FOR RESPONDENT
180	FA/10/2014	ADV. VISHNUPRASAD A. LAWANDE FOR PETITIONER ADV. KAMAT ANKITA AVDHUT FOR PETITIONER ADV. GAURI POI FOR PETITIONER ADV. PARIMAL SURESH REDKAR FOR PETITIONER ADV. MANISH DAMODAR SALKAR PETITIONER	O AND M SERVICES COMPANY AND ANR.,	SURFACE TECH (INDIA) PVT. LTD. REP. BY ITS ATTORNEY DEEPAK SRIVASTAVA	ADV. RAVI GAWAS FOR R.NO. 1 ADV. BHARGAV M. KHANDEPARKAR FOR R.NO.1
	WITH				
	MCA/651/2015 IN FA/10/2014	ADV. JAGANNATH JAYANT MULGAONKAR ADV. MANISH DAMODAR SALKAR PETITIONER ADV. A. KAISUKAR ADV. P. REMEDIOS ADV. JAYANT PANDURANG MULGAONKAR	O AND M SERVICES COMPANY AND ANR.,	SURFACE TECH (INDIA) PVT. LTD. REP. BY ITS ATTORNEY DEEPAK SRIVASTAVA.	ADV. RAVI GAWAS FOR R.NO. 1 FOR AMENDMENT - IN VIEW OF ORDER DT.5/5/16, MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS
181	FA/11/2014	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO	THE STATE OF GOA / GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 4 & 5
	WITH				
	FA/12/2014	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO	THE STATE OF GOA / GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 ADV. PALYEKAR VINITA VISHRAM FOR R. NOS. 4 & 5

182	FA/12/2014	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO	THE STATE OF GOA / GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.1 ADV. PALYEKAR VINITA VISHRAM FOR R. NOS. 4 & 5	
183	FA/16/2014	ADV. AGNELO F DINIZ	JOSE SARTO FIGUEIREDO AND 4 ORS.,	RPC BUILDERS AND DEVELOPERS BY ITS MANAGING PARTENR CLIFFORD DIAS AND 4 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1	C.S.
184	FA/17/2014	AMIT PALEKAR	LEDNITE JERRY D\SA @ LUNITA D\SA	VASANT NARAYAN VADAYAR	ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT	
185	FA/25/2014	ADV. SUDIN MANOHAR USGAONKAR ADV. PALYEKAR VINITA VISHRAM ADV. DALVI GAURI SUKUMAR ADV. SHIRODKAR ALISHA	NASIR ISMAIL BANDUCDA REP BY ATTORNEY IRFANA BANDUCDA	NASSIM DILIP SHIRODKAR REP BY POA SHAIKH SAIFUDDIN AND ANR.,	ADV. VILAS P. THALI FOR R.NO. 1& 2	S.C.S.
186	FA/27/2014	ADV. DATTAPRASAD LAWANDE ADV. SAGAR GURUDAS DHARGALKAR FOR PETITIONER	THE EXECUTIVE ENGINEER	VINAYAK DADU PAL REP. BY THEIR P. O. A. SANJAY V. PAL AND 3 ORS.,	ADV. DEEPAK GAONKAR FOR R.NO. 1 TO 4	LAC
187	FA/28/2014	ADV. MAHESH AMONKAR	THE FLAG OFFICER COMMANDING	COLLECTOR AND DISTRICT MAGISTRATE AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. MANGUIRISH USGAOKAR FOR R.NO.2 ADV. ANKITA KAMAT FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. OARUNAK REDJAR FOR R.NO.2	LAC

188	FA/29/2014	ADV. MS. SONIYA G. CHODANKAR	RAGHUPATI RAMKRISHNA BHANDARI AND ANR.,	UDAY DATTARAM PALYEKAR AND 3 ORS.,	ADV. ROHIT BRAS DE SA FOR R.NO. 1 & 2 ADV. LUELLA SOCORRO COTTA DO REGO FOR R.NO. 3 & 4 ADV. DHARMENDRA P. GOVENKAR FOR R.NO. 3 & 4 ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 3 & 4 ADV. PRITI S. P. DESHPRABHU FOR R.NO. 3 & 4 ADV. ROHIT BRAS DE SA FOR R.NO. 3 & 4	S.C.S.
	WITH					
	FA/52/2014	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA GOVEKAR ADV. FONSECA CLAYTON ANTHONY ADV. PRITI S. P. DESHPRABHU	VINOD DATTARAM PALYEKAR AND ANR.,	RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,		
	WITH					
	CA/86/2014 IN FA/52/2014	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA GOVEKAR ADV. FONSECA CLAYTON ANTHONY ADV. PRITI S. P. DESHPRABHU	VINOD DATTARAM PALYEKAR AND ANR.,	RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,		
189	FA/30/2014	ADV. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE THROUGH THE DIRECTOR GENERAL OF DEFENCE ESTATE	COLLECTOR AND DISTRICT MAGTISTRATE AND ANR.,		LAC

190	FA/31/2014	ADV. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE THROUGH THE DIRECTOR GENERAL OF DEFENCE ESTATE	COLLECTOR AND DISTRICT MAGISTRATE AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. ANKITA KAMAT FOR R.NO.2(A,B,C & D) ADV. PARIMAL REDKAR FOR R.NO.2(A,B,C & D) ADV. FIONA CARDOZO FOR R.NO.2(A,B,C & D) ADV. GAURI POI FOR R.NO.2(A,B,C & D) ADV. PUSHPINDER KAUR FOR R.NO.2(A,B,C & D) ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2(A,B,C & D)	LAC
191	FA/36/2014	ADV. GAURISH N. AGNI ADV. VIBERT NORONHA ADV. ANABEL FERNANDES	NARCHIV CHARI	GOVT. OF GOA, THR. THE CHIEF SECRETARY AND 3 ORS.,		
192	FA/37/2014	ADV. JOAQUIM GODINHO	SANTOSH MURARI GAONKAR AND ANR.,	BHAGWANT BHASKAR GAONKAR AND 11 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 10 ADV. VALMIKI MENEZES FOR R.NO. 1 TO 7 ADV. A.D. HARMALKAR FOR R.NO. 10 ADV. KHOT UMESH DIVAKAR FOR R.NO. 10	CS
193	FA/39/2014	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	CHRISTOPHER PO	NICHOLAS FERNANDES AND ANR.,	ADV. U.R. TIMBLE FOR R.NO. 1 & 2 ADV. SALGAONKAR POOJA FOR R.NO. 1 & 2 ADV. YADIKA MANDREKAR FOR R.NO. 1 & 2	CS
194	FA/45/2014	ADV. PAI NIKHIL DEELIP	THE EXECUTIVE ENGINEER	JOHN FILIP COSTA		LAC

195	FA/46/2014	ADV. IN PERSON	ANDRE ANTONIO AGNELO DA PIEDADE PEREIRA @ ANDRE ANTONIO PEREIRA	THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 3 ORS.,	ADV. YOGESH V. NADKARNI FOR R.NO. 4 ADV. SUSAN LINHARES FOR R. NO. 1 ADV. KRISHNA M. N. DESSAI FOR R.NO. 3 ADV. PRASHIL AROLKAR FOR R.NO. 3 ADV. SANDESH D. PADIYAR FOR R.NO. 3 ADV. R. SHIRODKAR FOR R.NO. 4 ADV. HENDRIYA P. FERNANDES FOR R.NO. 4 ADV. DIVYA RAVIRAJ SHIRGAM FOR R.NO. 4	- C.S.
196	FA/48/2014	ADV. ANTHONY JOE D'SILVA	RICHARD FERNANDES, SINCE DECEASED REPRESENTED BY HIS LEGAL HEIRS	DEPUTY COLLECTOR AND S.D.O. AND LAND ACQUISITION OFFICER AND ANR.,	ADV. J. ABREU LOBO FOR R.NO. 2 ADV. DEEP D. SHIRODKAR FOR R.NO.1	LAC
197	FA/49/2014	ADV. PATIL NEELAM ANANDRAO	RATNAKAR RAMA PARAB	THE MANAGING DIRECTOR, GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.,		LAC
198	FA/50/2014	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA P. GOVENKAR ADV. FONSECA CLAYTON ANTHONY	JVS INFRASTRUCTURE AND ENVIRONMENTS	GEMINI DISTILLERIES (GOA) PVT. LTD.	ADV. ETHELWALD OLIMPIO MENDES FOR RESPONDENT ADV. S.GODINHO FOR RESPONDENT ADV. GINA MARIA ALMEIDA FOR RESPONDENT ADV. M.PRABHUDESAI FOR RESPONDENT	ADMIT - S.C.S. - STEPS NOT TAKEN IN R/O PAPER BOOKS CHARGES IN THE LOWER COURT
199	FA/52/2014	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA GOVEKAR ADV. FONSECA CLAYTON ANTHONY ADV. PRITI S. P. DESHPRABHU	VINOD DATTARAM PALYEKAR AND ANR.,	RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,		

WITH

	CA/86/2014 IN FA/52/2014	ADV. ROHIT BRAS DE SA ADV. DHARMENDRA GOVEKAR ADV. FONSECA CLAYTON ANTHONY ADV. PRITI S. P. DESHPRABHU	VINOD DATTARAM PALYEKAR AND ANR.,	RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,		
200	FA/54/2014	ADV. HARIANI AND CO. ADVOCATES AND SOLICITORS ADV. RODRICKS ANDREA OLIMA ADV. SHILPA RAMESH KHORJUVENKAR ADV. DIAS JOAO MARIANO PRUDENCIO	SUBRAI MOTORS PVT. LTD.,	THE GOA URBAN COOPERATIVE BANK LTD., AND ANR.,	ADV. R. G. RAMANI FOR R.NO.1	S.C.S.
201	FA/55/2014	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT	VARSHA RAJARAM AMONKAR NEE NUTAN VAIGANKAR	JANI HARISCHANDRA NAIK KHANDEPARKAR AND 4 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 & 2 ADV. JOHNSON SIMOES FOR R.NO. 1 & 2 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 1 & 2	C.S.
202	FA/57/2014	ADV. GAJENDRA USGAONKAR	AVELINO RODRIGUES AND ANR.,	EXECUTIVE ENGINEER WORKS DIVISION VII	ADV. VISHWADH SARDESSAI AGA FOR R.NO.1	LAC
203	FA/58/2014	ADV. HANUMANT D. NAIK ADV. S. ZALMI ADV. S. SHIRODKAR	THE COMUNIDADE OF CANACONA THR. ITS DULY CONSTITUTED ATTORNEY RAMAKANT P. NAIK GAONKAR	GOVIND PANDURANG SHENAVI AND ANR.,	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 ADV. PRASAD U. DESSAI FOR RESPONDENT NO. 1	S.CS.
204	FA/63/2014	VIVEK ANGELO RODRIGUES ADV. SAGAR GURUDAS DHARGALKAR PETITIONER	THE EXECUTIVE ENGINEER, WD-II ( R )	LOURENCO DA SILVA (SINCE DECEASED) THROUGH LR'S	ADV. DINESH EKNATH NAIK FOR R.NO.1(A) ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.1(A) ADV. NAIK SALOME DINESH FOR R.NO.1(A)	- LAC - ADMIT - PAPER BOOKS ARE READY - THE COSTS FOR PREPARING PART OF PAPER BOOK IS RS.111/- LD. ADV. FOR APPELLANT HAS NOT DEPOSITED THE PART OF PAPER BOOK CHARGES - RESPECTFULLY PLACED FOR ORDERS -
205	FA/64/2014	ADV. KHOLKAR NEHA UMESH AGA FOR APPELLANTS	THE CAPTAIN OF PORTS, GOVERNMENT OF GOA.	JAIDEV ARJUN VENGURLECAR @ ZOIDEV ARZUNA VINGURLECAR	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. MELISSA C. CONCEPTION FOR RESPONDENT	CIVIL SUIT



206	FA/65/2014	ADV. MAHESH AMONKAR	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER	SHRI DOMNIC ISSAC		C.S.
	WITH					
	XOB/1/2016 IN FA/65/2014	ADV. USGAONKAR SUDESH MANOHAR	DOMNIC ISSAC.	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER		
207	FA/66/2014	ADV. MAHESH AMONKAR	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER	DOMNIC ISSAC		C.S.
	WITH					
	XOB/8/2015 IN FA/66/2014	ADV. USGAONKAR SUDESH MANOHAR	DOMNIC ISSAC.	UNION OF INDIA, THR.CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER.	ADV. MAHESH AMONKAR	
208	FA/68/2014	ADV. AJIT R. KANTAK ADV. RESHMA A. KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP BY MANAGING DIRECTOR DERRICK PEREIRA NETO	ANACLETA HENRIQUINA ILDA FERNANDES AND ANR.,		C.P.
209	FA/70/2014	ADV. AMANDA GODINHO *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	FOTU DHONDU SAWANT @ ANIL DHINDU SAWANT AND ANR.,	ADV. VINAYAK GURUDAS PAI FOR R.NO. 2 ADV. TUSHAR KARMALKAR FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO.1	CP
	WITH					
	FA/81/2014	ADV. SHAILESH REDKAR ADV. TUSHAR KARMALKAR	FOTU DHONDU SAWANT ALIAS ANIL DHONDU SAWANT	VISHVESH PRIOLKAR AND ANR.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO. 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 2	C.P.

210	FA/73/2014	ADV. DEEP D. SHIRODKAR FOR APPELLANT ADV. NITIN SARDESSAI FOR APPELLANT ADV. L. RAGHUNANDAN FOR APPELLANT	CAETANO ROSARIO MARIO VAZ	ELITE DEVELOPERS AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 2 & 3	SCS
211	FA/75/2014	ADV. KHOLKAR NEHA UMESH	THE EXECUTIVE ENGINEER, WD. III, (PHE - N) AND ANR.,	VILASI CHANDRU GOMES @ MAMTA MOHANDAS VADYEKAR AND 8 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1 TO 9 ADV. PARIKSHIT S. SAWANT FOR R.NO. 1 TO 9 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO. 1 TO 9	LAC
212	FA/77/2014	ADV. VIVEK ANGELO RODRIGUES	STATE OF GOA REP. BY CHIEF SECRETARY GOVT. OF GOA AND 2 ORS.,	SULBHA BHIKARO PAI BHATIKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. S.BHOBE FOR R.NO. 1 TO 3	C.S.
213	FA/78/2014	ADV. JOAQUIM GODINHO ADV. RESHMI SAWANT	GAJANAND TILU NAIK	THE EXECUTIVE ENGINEER AND 2 ORS.,		
214	FA/80/2014	ADV. A. R.S. NETRAVALKAR ADV. A.R.S.NETRAVALKAR FOR APPELLANT NO. 1	JIVAS GAONKAR AND ANR.,	SUSHMITA ALIAS AMRUTEM DEIKAR AND 3 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.1 & 3 ADV. SHAILESH REDKAR R. 1 & 3	CP
215	FA/81/2014	ADV. SHAILESH REDKAR ADV. TUSHAR KARMALKAR	FOTU DHONDU SAWANT ALIAS ANIL DHONDU SAWANT	VISHVESH PRIOLKAR AND ANR.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO. 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 2	C.P.
216	FA/82/2014	ADV. MAHESH AMONKAR	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER	DOMNIC ISSAC PROPRIETOR OF PREMIER BUILDERS		CIVIL SUIT
	WITH XOB/9/2015 IN FA/82/2014	ADV. USGAONKAR SUDESH MANOHAR	DOMINIC ISSAC.	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER.	ADV. MAHESH AMONKAR	
217	FA/84/2014	ADV. YADIKA MANDREKAR	NATIONAL INSURANCE COMPANY LTD.,	ABIDALI ABDULLA CHENGALA ALIAS C.A. ABIDALI AND 2 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1	C.P.

WITH

	CA/146/2014 IN FA/84/2014	ADV. YADIKA MANDREKAR	NATIONAL INSURANCE COMPANY LTD.,	SHRI ABIDALI ABDULLA CHENGALA ALIAS C.A. ABIDALI AND 2 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1	FOR STAY -
218	FA/86/2014	ADV. FERNANDES EDWARD JUSTINO	MUNEESH KUMAR SHAKYA.	DAMODAR S. ASURKAR AND ANR.	ADV. EMERICO ESTEVAM AFONSO FOR R.NO.2	CP
219	FA/94/2014	ADV. SAPNA MORDEKAR ADV. AMIR JAMADAR FOR APPELLANT NO.1 & 2	LAND ACQUISITION OFFICER P.W.D. ( CELL ) AND ANR.,	PANDURANG VISHWANATH NAIK GAONKAR.	ADV. ANTHONY JOE D'SILVA U/LAS	LAC
220	FA/95/2014	ADV. PRADOSH P. DANGUI	THE DEPUTY COLLECTOR (LA), MPT AND ANR.,	FREGRENADO ALEX NUNES AND ANR.,	ADV. RYAN DA PIEDADE MENEZES *~*FOR R.NO.1 & 2 ADV. NIGEL JOHN FERNANDES *~*FOR R.NO.1 & 2 ADV. GINA MARIA ALMEIDA *~*FOR R.NO.1 & 2	LAC

WITH

	XOB/3/2014 IN FA/95/2014	ADV. RYAN DA PIEDADE MENEZES *~*FOR CROSS OBJT.1&2 ADV. NIGEL JOHN FERNANDES *~*FOR CROSS OBJT.1&2 ADV. GINA MARIA ALMEIDA *~*FOR CROSS OBJT.1&2	FREGRENADO ALEX NUNES AND ANR.,	THE DEPUTY COLLECTOR ( LA ), MPT AND ANR.,	ADV. PRADOSH P. DANGUI	
221	FA/2/2015	ADV. A. D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE	PANDURANG DAJI NAIK.	THE EXECUTIVE ENGINEER, WORKS DIVISION VII.	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1	LAC
222	FA/3/2015	ADV. A.D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE	PANDURANG DAJI NAIK.	THE EXECUTIVE ENGINEER, WORKS DIVISION VII.	ADV. PRIYANKA KAMAT FOR RESPONDENTS	LAC
223	FA/4/2015	ADV. AMANDA GODINHO *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., THR. ITS AUTHORIZED SIGNATORY PRAVIN PRABHAKAR PRABHU.	KAMESHWARI RAJENDRA SABNIS AND 3 ORS.,	ADV. GAURISH N. AGNI FOR R.NO. 1 TO 3	CP

224	FA/5/2015	ADV. R. G. RAMANI	GURUDAS GOPAL PAI.	THE SPECIAL LAND ACQUISITION OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION.	ADV. SUSAN LINHARES FOR RESPONDENT	LAC -
	WITH					
	MCA/102/2018 IN FA/5/2015	ADV. R. G. RAMANI	GURUDAS GOPAL PAI.,	THE SPECIAL LAND ACQUISITION OFFICER, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT	PRODUCTION OF DOCUMENTS - SERVICE IS COMPLETE -
225	FA/9/2015	ADV. ASHWINI AGNI ADV. KALPA GOVEKAR	ANTONIO SANTAN FERNANDES AND ANR.,	AGOSTINHO DA COSTA AND 7 ORS.,		CS
226	FA/10/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR	SUSHEELA KAMBLE AND ANR.,	PRITESH VITHOBA KALEKAR AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO. 1 ADV. SURAJ ROHIDAS NAIK FOR R.NO.2 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO. 1	- CLAIM PETITION - SINCE THERE ARE MATTERS OF PREVIOUS YEARS I.E. 2012,2013 & 2014 TO PREPARE PAPER BOOKS OF SECOND APPEALS, NOTICE NOT ISSUED IN THIS MATTER TO DEPOSIT COSTS BEING MATTERS ARE OF RECENT YEARS. RESPECTFULLY PLACED FOR ORDERS.
227	FA/13/2015	ADV. ROHIT BRAS DE SA ADV. JUDE SEQUEIRA ADV. PRITI P.S. DESHPRABHU	PRAKASH P. WAINGANKAR.	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS.,	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 1 TO 3 & 6 ADV. S. D. SANGDKAR FOR RESP. 7 ADV. M. FONDEKAR FOR RESP. 7 ADV. Y. KANKONKAR FOR RESP. 7 ADV. V.SHIRODKAR FOR RESPONDENT 7	CS
228	FA/14/2015	ADV. PRADOSH P. DANGUI	STATE OF GOA, REPRESENTED BY THE CHIEF SECRETARY SECRETARIAT PROVORIM GOA.	TIMES CONSTRUCTIONS, REPRESENTED BY ITS PARTNERS.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 3 ADV. ANUSHA KAISUKAR FOR R.NO. 1 TO 3	CS - PROCESS FEE NOT PAID TO ISSUE RULE NOTICE
	WITH					

	CA/26/2015 IN FA/14/2015	ADV. PRADOSH P. DANGUI	STATE OF GOA, REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT PROVORIM GOA.	TIMES CONSTRUCTIONS, REPRESENTED BY ITS PARTNERS.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 3 ADV. ANUSHA KAISUKAR FOR R.NO. 1 TO 3	FOR STAY - RECEIVED RECORDS AND PROCEEDINGS- AS PER FARAD NOTINGS OF ACCOUNT SECTION DTD.22.04.2015 IN FA/14/2015 DECRETAL AMOUNT DEPOSITED AND STAY WRIT ISSUED ACCORDINGLY
229	FA/18/2015	ADV. ASHWIN D. BHOBE ADV. SHRADHA BHOBE ADV. VAISHALI SHETYE ADV. U. KHOT	JOYCE PINTO.	GAURAV BORKAR.	ADV. SHASHANK SUBHASH NARVEKAR FOR RESPONDENT ADV. ALEESHA DOS REIS FALCAO FOR RESPONDENT ADV. SIMOES KHER CEAZER JOHN FOR RESPONDENT ADV. PREETAM TALAULIKAR FOR RESPONDENT ADV. ABHIJEET KAMAT FOR RESPONDENT	S.C.S.
230	FA/21/2015	ADV. DEVIDAS J. PANGAM ADV. S.P. MUNJ ADV. P. SAWANT	MANHOHAR JAIWANT SATARDEKAR.	JOITKUMAR B. JAIN, THR. HIS DULY CONSTITUTED P.O.HOLDER MAHESH WAMAN DHARWADJAR AND ANR.,	ADV. ABHAY NACHINOLKAR FOR R.NO. 1	S.C.S. - ORDER DT.8/12/15 PASSED BY THIS HON'BLE COURT IN MCA/131/15 HAS NOT COMPLIED - APPELLANT HAS NOT DEPOSITED COST OF PAPER BOOK - LD. ADV. IS SERVED WITH NOTICE TO DEPOSIT COSTS - RESPECTFULLY PLACED FOR ORDERS - PRINTING CHARGES NOT DEPOSITED IN VIEW OF ORDER DTD.16/10/2018 -
231	FA/22/2015	ADV. VINOD VISHNU KORGAONKAR ADV. VISSILI LEWIN BRAGANZA	FLORIANO GAMBETA DA PIEDADE AVILA AND ANR.,	JOSE BELARMINO ANTAO AND ANR.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 & 2	S.C.S.
232	FA/23/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. PEARL ELSA REMEDIOS ADV. ANUSHA KAISUKAR ADV. JAYANT PANDURANG MULGAONKAR	NEHA NILESH ARLEKAR AND 2 ORS.,	S. D. ROCKY AND 3 ORS.,		CP

233	FA/24/2015	ADV. JOAQUIM GODINHO ADV. RESHMI SAWANT	MOLLY PURIFICACAO BORGES.	STATE, REPRESENTED BY CHIEF SECRETARY AND 4 ORS.,	ADV. SANDESH D. PADIYAR FOR R.NO. 3 ADV. SHAILESH REDKAR FOR R.NO. 6 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 6 ADV. PRIYANKA KAMAT AGA FOR R.NO. 1,2 & 4 ADV. S.BHANGUI FOR R.NO. 3 ADV. HALARNKAR ADISH VINOD FOR R.NO. 3	CS
234	FA/27/2015	ADV. SANDESH D. PADIYAR ADV. SANKALP BHANGUI ADV. PRASHIL AROLKAR	DANIEL SILVA (EXPIRED) THROUGH LRS.,	COMMUNIDADE OF POINGUINIM, THROUGH ITS ATTORNEY YOGESH FATI PRABHUGAONKAR.	ADV. PRANAY A KAMAT FOR RESPONDENT	LAC
235	FA/30/2015	ADV. SHIVAN DESAI	KARNATAKA ROAD STATE TRANSPORT CORPORATION, HUBLI.	FATIMA SHAIKH AND 4 ORS.,		CP
	WITH					
	CA/51/2016 IN FA/30/2015	ADV. SHIVAN DESAI	KARNATAKA ROAD STATE TRANSPORT CORPORATION, HUBLI.	FATIMA SHAIKH AND 4 ORS.,		CP- FOR STAY
236	FA/32/2015	ADV. SUSHANT Y. KORGAONKAR ADV. ARTI A.F. GAONKAR ADV. AMEY A. SHETYE ADV. VIMMY D. KORGAONKAR ADV. ULHAS G. SHETYE	STERLING SHIPPING AND ANR.,	ESSENTIAL PERSONAL SERVICES, REPRESENTED BY ITS PROPRIETOR, NARAYAN DESAI.	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. MELISSA C. CONCEPTION FOR RESPONDENT	SCS
237	FA/39/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHOBHA RAIKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO. 2	CP
	WITH					
	FA/40/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	MAYA NAVELKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO.2	CP

238	FA/40/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	MAYA NAVELKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO.2	CP	
239	FA/44/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ANANT VINAYAK LOTLIKAR.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS.,	ADV. AKSHATA L. MAMLEDAR FOR R.NO.3 ADV. PARAG S RAO FOR R.NO.3 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 ADV. KAIF NOORANI FOR R.NO. 4 ADV. KAIF NOORANI FOR R.4 / CAVEATOR ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3 ADV. RADHIKA S. CANDOLCAR FOR R.NO.3	C.S. - SERVICE IS COMPLETE	
	WITH						
	CA/81/2015 IN FA/44/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHRI ANANT VINAYAK LOTLIKAR.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS.,	ADV. SANDESH D. PADIYAR FOR R.NO. 3 ADV. KAIF NOORANI FOR R.NO. 4 ADV. KAIF NOORANI FOR R.4 / CAVEATOR ADV. HALARNKAR ADISH VINOD FOR R.NO.3 ADV. PRASHIL AROLKAR FOR R.NO.3	FOR INJUNCTION	TEMPORARY
240	FA/46/2015	ADV. ASHWIN D. BHOBE ADV. S.BHOBE ADV. V. SHETYE	ADOLFO FRANCISCO NORONHA AND ANR.,	JOAQUIM ROSARIO ALVARES AND 12 ORS.,		CS	
241	FA/47/2015	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	INNOCENCE VIJAY DE MENINO JESUS D\MELLO, THROUGH ATTORNEY SAN ANTONIO FELICIO D\MELLO.	JUDY CARDOZO AND 3 ORS.,	ADV. SHIVAN DESAI FOR R.NO. 1 ADV. PRIYANKA KAMAT FOR R.NO.2, 3 & 4	CS	
242	FA/51/2015	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. P A NAGVEKAR	COMMUNIDADE OF LOUTOLIM, THR. ITS SPECIAL ATTORNEY FRANCISCO MONTEIRO.	ESPERANCA COLASO.		LAC	

WITH

	CA/90/2015 IN FA/51/2015	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. P A NAGVEKAR	COMMUNIDADE OF LOUTOLIM, THR. ITS SPECIAL ATTORNEY MR. FRANCISCO MONTEIRO.	SMT. ESPERANCA COLASO.		FOR INTERIM RELIEF - NOTICE TO RESPONDENT HAS SERVED
243	FA/55/2015	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD.,	RAJENDRA BHIKAJI NAIK SATARDEKAR AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1	CP
244	FA/58/2015	ADV. AMANDA GODINHO *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., THROUGH ITS SIGNATORY PRAVIN PRABHAKAR PRABHU.	LATA RAMDAS CHARI AND 3 ORS.,	ADV. R. G. RAMANI FOR R.NO.1 & 2	CP
245	FA/60/2015	ADV. HANUMANT D. NAIK ADV. CANNIGIA CARVALHO ADV. KIRAN MORE ADV. SARITA SHIRODKAR	K.G.N. ORE CARRIER AND 3 ORS.,	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.		SCS
246	FA/62/2015	ADV. MAURISA AQUINA MONTEIRO ADV. SURESH G. PALKAR ADV. NARAYAN DATTARAM GOVEKAR	RAMA ANDRADE.	SAMEER S. SALGAONKAR AND 2 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.2 ADV. RAJAS KANTAK FOR R.NO.1 ADV. AJIT R. KANTAK FOR R.NO.1 ADV. RAJAS A. KANTAK FOR R.NO.2	- CLAIM PETITION -
247	FA/63/2015	ADV. RYAN DA PIEDADE MENEZES	MADHAV ATMARAM SAHAKARI AND 2 ORS.,	THE DEPUTY COLLECTOR AND S.D.O. PONDA SUB DIVISION AND ANR.,	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 & 2 ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2	LAC - ADMIT -
248	FA/69/2015	ADV. SHIVAN DESAI	JUSTICE EURICO DAS DORES SANTANA DA SILVA.	KAMLESHKUMAR BIND AND 2 ORS.,	ADV. SURAJ ROHIDAS NAIK FOR R.NO.3	- CLAIM PETITION - AS PER BAILIFF REPORT CJSJ,VASCO NOTICE OF R-1 IS RETURNED BACK UNSERVED AS THE SAID RESPONDENT IS GAVE TO HIS NATIVE PLACE AT UTTAR PRADESH SINCE LAST 4 YEARS BACK. SERVICE REPORT OF HUMDAST SERVICE IS AWAITED.



249	FA/71/2015	ADV. PARAG S RAO ADV. VIDYESH A. NAIK	ARSENIO D\SILVA AND 85 ORS.,	STATE OF GOA, THROUGH ITS CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 3 ADV. PRASHIL AROLKAR U/LAS FOR R.NO.5	
	WITH					
	CA/140/2015 IN FA/71/2015	ADV. PARAG S RAO ADV. VIDYESH A. NAIK	MR.ARSENIO D'SILVA.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY, GOVT. OF GOA.	ADV. SUSAN LINHARES AGA FOR R.NO. 1 TO 3	FOR INTERIM RELIEF - REPLY NOT FILED
250	FA/73/2015	ADV. MARCEL MILTON GRADY SANTAN ADV. ANUSHA KAISUKAR	ROY MARCUS ANTHONY DE SOUZA.	LUIS ANTHONY TELES AND 2 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR RESPONDENT NO.3	- CLAIM PETITION -
251	FA/81/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER AVINASH ANAOKAR ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 5 ADV. VAMAN GANESH KURTIKAR FOR R.NO. 5 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2	CP - ADMIT -
252	FA/82/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THR. ITS DIVISIONAL MANAGER AVINASH ANAOKAR AND ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 & 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO.5 ADV. VAMAN GANESH KURTIKAR FOR R.NO.5 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2	CP - ADMIT -
253	FA/84/2015	ADV. SAGAR GURUDAS DHARGALKAR	EXECUTIVE ENGINEER, WORKS DIVISION VI, G.T.I.D.C, SARVAN.	GOPI JAIDEV PAL.	ADV. DEEPAK GAONKAR FOR RESPONDENT	LAC
254	FA/86/2015	ADV. VALMIKI MENEZES	CARMELINA FERNANDES D\SOUZA, THROUGH ATTORNEY SHARON D\SOUZA AND 4 ORS.,	THE VILLAGE PANCHAYAT OF ANJUNA CAISUA, THROUGH ITS SARPANCH / SECRETARY AND 5 ORS.,	ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 TO 6	C.S.

255	FA/88/2015	ADV. SURAJ ROHIDAS NAIK	NARESH RAGHUVIR CHIPKAR AND ANR.,	PRAFULLA @ SHANTABAI SHRIKANT CHARI AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 & 2 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 & 2	CP - SERVICE IS COMPLETE
	WITH					
	CA/172/2015 IN FA/88/2015	ADV. SURAJ ROHIDAS NAIK	NARESH RAGHUVIR CHIPKAR AND ANR.,	PRAFULLA @ SHANTABAI SHRIKANT CHARI AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 & 2 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 & 2	FOR STAY
256	FA/95/2015	ADV. NEHA KHOLKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, WRD AND ANR.,	HARISH NARAYAN PRABHU ZANTYE AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1, 2 &	LAC - ADMIT - TILL DATE PAPER BOOK CHARGES NOT DEPOSITED BY THE APPELLANT -
257	FA/96/2015	ADV. KHOLKAR NEHA UMESH AGA FOR APPELLANT ADV. SUSAN LINHARES FOR APPELLANT	STATE OF GOA, THE CHIEF SECRETARY AND 2 ORS.,	RAMESH MORTABA DALVI (EXPIRED) THROUGH LRS. AND 11 ORS.,	ADV. USGAONKAR SUDESH MANOHAR R.NO. 1 TO 9 & 11,12	CS - COMPILATION NOT FILED - IN VIEW OF ORDER DTD.29.11.2018, PASSED BY LD. DY. REGISTRAR MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS
258	FA/101/2015	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. GAURI POI ADV. DHARMANAND R. VERNEKAR ADV. M.H. FERNANDES	NIRMAL KANT SHAH AND 2 ORS.,	ALFRED THOMAS D\SOUZA AND ANR.,	ADV. VALMIKI MENEZES FOR R.NO.1 ADV. MELISSA C. CONCEPTION FOR R.NO.1	S.C.S
	WITH					
	CA/202/2015 IN FA/101/2015	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. GAURI POI ADV. DHARMANAND R. VERNEKAR ADV. M.H. FERNANDES	MR.NIRMAL KANT SHAH AND 2 ORS.,	MR.ALFRED THOMAS D'SOUZA AND ANR.,	ADV. VALMIKI MENEZES FOR R.NO.1	FOR STAY - PROCESS FEE NOT PAID TO ISSUE NOTICE TO R-2

259	FA/105/2015	ADV. KENY SANMAN RAJANIKANT ADV. PAVITHRAN A.V ADV. ANOOP ATCHUT GAOKER	ARMANDO SERRAO AND ANR.,	THE VILLAGE PANCHAYAT OF SERNABATIM, VANELIM AND 5 ORS.,	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 & 6	CS
260	FA/106/2015	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.,	DIYA DEEPAK NARVEKAR AND 5 ORS.,	ADV. PAVITHRAN A.V FOR R.NO. 1A & B ADV. JAMES LOPES FOR R.NO.6 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NO. 3 ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 3	ADMIT - CP - LD. ADV. FOR APPELLANT HAS NOT PAID POSTAL CHARGES TO ISSUE ADMIT NOTICE -
	WITH					
	CA/215/2015 IN FA/106/2015	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.	MRS.DIYA DEEPAK NARVEKAR AND 5 ORS.,	ADV. PAVITHRAN A.V FOR R.NO. 1A & B	FOR STAY
261	FA/107/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR	VALARIE CARVALHO.	SANJAY D. HALARNKAR AND 2 ORS.,	ADV. A.R.S NETRAVALKAR FOR R.NO.3	CP
262	FA/108/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR	VICTORIA CARVALHO, THROUGH POA MATILDA CARVALHO.	SANJAY D. HALARNKAR AND 2 RS.,	ADV. A.R.S.NETRAVALKAR FOR R.NO.3	CP
263	FA/109/2015	ADV. AMANDA GODINHO *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. AMEY KAKODKAR *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., THROUGH ITS SIGNATORY PRAVIN PRABHAKAR PRABHU AND ANR.,	MAHESH GUNDAPPA GOUDER.	ADV. VALMIKI MENEZES	CP
264	FA/111/2015	ADV. A.R.SNETRAVALKAR	GAURI RAJENDRA KAMAT AND 2 ORS.,	SANDRA D\SOUZA AND 3 ORS.,	ADV. DAMODAR M. DHOND FOR R.NO. 1 TO 4 ADV. VIBHAV AMONKAR FOR R.NO. 1 TO 4	CP

265	FA/118/2015	ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD.	DR.SANJAY S. PRABHU KHOPE AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO. 1 ADV. PANANDIKER GAURANG DIGAMBER FOR R.NO. 1 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO. 1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO. 1 ADV. PEREIRA SUZETTE SAVIA. A FOR R.NO. 1 ADV. L. RAGHUNANDAN FOR R.NO. 1	CP
266	FA/119/2015	ADV. PRIYANKA KAMAT **THE APPELLANTS	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND ANR.,	PUNDALIK PEDNEKAR (EXPIRED) REP. BY LEGAL HEIR DNYANESHWAR PUNDALIK PEDNEKAR.	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 1	LAC - ADMIT - PAPER BOOK CHARGES NOT DEPOSITED. THE COST OF PREPARING PART OF PAPER BOOK IS RS.162/-
267	FA/122/2015	ADV. PRAVIN N. FALDESSAI ADV. MANSI NAIK	SANJIVANI @ KALPANA KISHORE KANKONKAR.	TUKARAM KUST VELIP AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3	CP - ADMIT - AS PER THE ORDER DTD.13/07/2018, PRINTING CHARGES TOWARDS THE PREPARATION OF PAPERBOOK IS NOT DEPOSITED BY THE APPELLANTS ADV. TILL DATE, HENCE, PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
268	FA/124/2015	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO	COSME ROMALDO SILVEIRA	RAUL D\COSTA AND 2 ORS.,	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 & 3	CS - ADMIT - PRINTING CHARGES NOT DEPOSITED IN VIEW OF ORDER DTD.28/08/2018 -
269	FA/126/2015	ADV. PANANDIKER GAURANG DIGAMBER ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN ADV. VIBHAV RAJIV AMONKAR	MR.REMIZ CARDOZ AND 2 ORS.,	MR.VIVIAN COUTINHO AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2	SP.C.S. - SERVICE IS COMPLETE

WITH

	MCA/906/2015 IN FA/126/2015	ADV. PANANDIKER GAURANG DIGAMBER ADV. GAUTAMI AMEY KAKODKAR ADV. L. RAGHUNANDAN ADV. VIBHAV RAJIV AMONKAR	REMIZ CARDOZ AND 2 ORS.,	VIVIAN COUTINHO AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2	FOR PRODUCTION OF ADDITIONAL EVIDENCE
270	FA/127/2015	ADV. VALMIKI MENEZES	SUNIL KUMAR A. NAIK AND ANR.,	STEPHEN B. F. PEREIRA.	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT	SP.C.S.
271	FA/129/2015	ADV. A.R.S. NETRAVALKAR	NATIONAL INSURANCE CO. LTD.,	FREWIN SEBY DE MELO, REPRESENTED BY ARMANDO MASCARENHAS AND 2 ORS.,	ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO.2 ADV. KAMAT GHANEKAR TANVI FOR R.NO. 1	- CLAIM PETITION -
272	FA/1/2016	ADV. PRIYANKA KAMAT	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, SUB DIVISION MARGAO AND ANR.,	MILAGRES DA COSTA AND ANR.,	ADV. SANDESH D. PADIYAR FOR R.NO. 1 & 2 ADV. SANKALP SINAI BHANGUI FOR R.NO. 1 & 2 ADV. PRASHIL AROLKAR FOR R.NO. 1 & 2	LAC - SERVICE IS COMPLETE
	WITH CA/1/2016 IN FA/1/2016	ADV. PRIYANKA KAMAT	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, SUB DIVISION MARGAO AND ANR.,	MILAGRES DA COSTA AND ANR.,		FOR STAY
	WITH XOB/11/2016 IN FA/1/2016	ADV. SANDESH D. PADIYAR ADV. SANKALP SINAI BHANGUI FOR R.NO. 1 & 2 ADV. PRASHIL AROLKAR FOR R.NO. 1 & 2	MILAGRES DA COSTA AND ANR.,	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, SUB DIVISION MARGAO AND ANR.,	ADV. PRIYANKA KAMAT	

273	FA/5/2016	ADV. EMERICO ESTEVAM AFONSO	STATE OF GOA, FOREST DEPARTMENT, GOVT. OF GOA, BY DY.CONSERVATOR OF FORESTS, SOUTH GOA.	SURESH M. SALELKAR AND 4 ORS.,	ADV. SAGAR GURUDAS DHARGALKAR AGA FOR PETITIONER ADV. PAVAN SHETYE FOR R.NO. 1,2,3 & 5 ADV. SHENVI KAKODKAR PRANAV SURYAJI R.NO. 1,2,3&5 ADV. R. G. RAMANI FOR R.NO. 1,2,3 & 5	
274	FA/6/2016	ADV. DEVIDAS J. PANGAM	CAMILO D\SILVA. THROUGH ITS POA ELDLINE TERESA CORRASCO	MARIA PRIMA D\SOUZA AND 7 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.1,2,3,4,5,6,7 & 8	SCS - ADMIT - IN VIEW OF REGISTRAR'S ORDER DTD.24/01/2019 MATTER IS RESPECTFULLY PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
275	FA/9/2016	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	MARUTI WADAR.	YAMANAPPA AND 2 ORS.,	ADV. AMANDA GODINHO FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. AMEY KAKODKAR *FOR R.NO.3	ADMIT - CP - IN VIEW OF ORDER DTD.07/09/2018 PASSED IN STA/2610/2018, -  POSTAL CHARGES NOT PAID TO ISSUE NOTICE TO R-1 -
276	FA/10/2016	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.	FATIMA MALIK SHAIKH AND 7 ORS.,	ADV. SHAILESH REDKAR FOR RESPONDENT NO. 1 ADV. JALISHA TULASKAR FOR R.NO.1,5 & 6 ADV. NILIMA DIUKAR FOR R.NO.1,5 & 6 ADV. VAHIDA H. YELGAR FOR R.NO.1,5 & 6	CP
277	FA/11/2016	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ABHISHEK K. RAI.	RAMAKANT GAJANAN KADAM AND 14 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1,2,3,4,5,6,7 & 8 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 8	SCS
	WITH CA/36/2016 IN FA/11/2016	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	MR. ABHISHEK K. RAI.	SHRI. RAMAKANT GAJANAN KADAM AND 14 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1,2,3,4,5,6,7 & 8	FOR INTERIM RELIEF

278	FA/16/2016	ADV. VINAYAK GURUDAS PAI	CHANDRAKANT G. NAIK.	SHAIKH IMAM AND 2 ORS.,	ADV. MARIE ROSETTE PEREIRA FOR RESPONDENT NO. 2 ADV. ANAND M. SHETYE FOR R.NO.3 ADV. NAND KISHORE DUBEY FOR R.NO.3 ADV. MARIE ROSETTE PEREIRA FOR RESPONDENT NO. 1	CP - SERVICE IS COMPLETE
279	FA/17/2016	ADV. PRIYANKA U. CHOPDEKAR ADV. SHIVAN DESAI	MR. SHRI JAGANNATHAN (SIN. DEC.) THROUGH HIS LR'S.	M/S. MENINO ASSOCIATES REP. BY ITS PARTNERS AND ANR.,	ADV. SANDESH D. PADIYAR R.NO.1(B)(I), (II) & (III) ADV. ANJALI AGRAWAL R.NO.1(B)(I), (II) & (III) ADV. SANKALP SINAI BHANGUI R.NO.1(B)(I), (II) & (I) ADV. PRASHIL AROLKAR R.NO.1(B)(I), (II) & (III)	SCS - ADMIT - POSTAL CHARGES NOT PAID TO ISSUE ADMIT NOTICES -
280	FA/19/2016	ADV. EMERICO ESTEVAM AFONSO	THE NEW INDIA ASSURANCE CO. LTD., THROUGH ITS DIVISIONAL MANAGER RISHIKA OJHA.,	SHARADA D. DEVIDAS AND 5 ORS.,	ADV. JOAQUIM GODINHO FOR R.NO.1, 2 , 3 & 4 ADV. N. FERNANDES FOR R.NO.1, 2 , 3 & 4	- CLAIM PETITION - IN COMPLIANCE WITH ORDER DTD. 08.02.2018 PASSED BY THIS HON'BLE COURT 3 FDR`S - DEPOSIT RECEIVED FROM MACT,PANAJI. - AS PER FARAD ENDORSEMENT DTD. 21.11.2017 INSUFFICIENT PROCESS FEES PAID TO ISSUE ADMIT NOTICE TO R-5(A) TO R-5(D) AND 6. HENCE SERVICE AFTER ADMISSION IS NOT COMPLETE.
281	FA/21/2016	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	RAYMOND JOHN BENDEEN (SINCE DECEASED) THROUGH HIS LRS. GEETA RAYMOND ALIAS GAURI LADU JADHAV.	PINK PANTHER A PROP. CONCERN THR. ITS PROPR. HARI CHATIM ALIAS HARI VAMANRAO VERLEKAR CHATIM.	ADV. PRASHEEN LOTLIKAR	
282	FA/26/2016	ADV. VLEDSON LUCIO BRAGANZA ADV. LOTLIKAR DAKSHA GOKULDAS ADV. JOCELYN MARIA GODINHO	JATOYAH INVESTMENTS AND HOLDINGS LTD., REP. BY ITS MANAGING DIRECTOR ANTHONY TRINDADE.	SUKHDEV SINGH.	ADV. PRASHEEN LOTLIKAR FOR R.NO.1	SCS

283	FA/32/2016	ADV. VAMAN GANESH KURTIKAR ADV. NARAYAN GOVEKAR	HDFC ERGO GENERAL INSURANCE CO. LTD., THR. ITS AUT. SIGNATORY DEEPAK FADNAVIS AND ANR.,	PANDHARI KANTA NAIK AND ANR.,		- CLAIM PETITION -
284	FA/33/2016	ADV. A.R.S. NETRAVALKAR	UNITED INDIA INSURANCE CO. LTD.,	VICTOR DANIEL AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR. NO. 1	- CLAIM PETITION -
285	FA/35/2016	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. M. MAHAMAL ADV. SIDHU KURTIKAR ADV. D. BHOMKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.	VRINDA JAYANT PAI VERNEKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR R.NO. 1 & 2	CP - SERVICE IS COMPLETE
	WITH					
	MCA/778/2016 IN FA/35/2016	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. M. MAHAMAL ADV. SIDHU KURTIKAR ADV. D. BHOMKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	SMT. VRINDA JAYANT PAI VERNEKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR R.NO. 1 & 2	FOR SUBSTITUTE SERVICE
286	FA/42/2016	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. PARIMAL SURESH REDKAR ADV. PUSHPINDER KAUR ADV. GAURI POI ADV. DHARMENDRA P. GOVENKAR	COSME ANTONIO ELEUTEIRO AZAREDO SILVEIRA.	COLLECTOR AND DISTRICT MAGISTRATE SOUTH GOA MARGAO AND 2 ORS.	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO.1 & 2	LAC
	WITH					
	MCA/447/2016 IN FA/42/2016	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. PARIMAL SURESH REDKAR ADV. PUSHPINDER KAUR ADV. GAURI POI ADV. DHARMENDRA P. GOVENKAR	COSME ANTONIO ELEUTEIRO AZAREDO SILVEIRA.	COLLECTOR AND DISTRICT MAGISTRATE SOUTH GOA MARGAO AND 2 ORS.	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO.1 & 2	FOR PRODUCTION OF DOCUMENTS



287	FA/45/2016	ADV. GAUTAMI AMEY KAKODKAR ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER ADV. VIBHAV RAJIV AMONKAR ADV. DEEP D. SHIRODKAR	SHEKAR S. SHETH, THR. POA RAJESH SHETH AND 2 ORS.	THE EXECUTIVE ENGINEER, WORKS DIVISION-VII (NH), PWD, PANAJI.	ADV. PRIYANKA KAMAT FOR RESPONDENT	LAC
	WITH					
	FA/128/2016	ADV. PRIYANKA KAMAT	THE EXECUTIVE ENGINEER, W.D. VII (NH), PWD PANAJI.,	SHEKHAR S. SHETH AND 2 ORS.,		LAC
	WITH					
	CA/256/2016 IN FA/128/2016	ADV. PRIYANKA KAMAT	THE EXECUTIVE ENGINEER, W.D. VII (NH), PWD PANAJI.,	MR. SHEKHAR S. SHETH AND 2 ORS.,		FOR STAY - AS PER ORDER DTD.06/01/2017 PASSED BY THE HON'BLE COURT IN CA/256/2016 STAY GRANTED SUBJECT TO HOWEVER THE APPLICANT DEPOSITING IN THIS COUNT AWARDED AMOUNT WITHIN A PERIOD OF 6 WEEKS - AS SUBMITTED ABOVE AWARDED AMOUNT NOT DEPOSITED - HENCE PLACED FOR ORDERS RESPECTFULLY SUBMITTED -
288	FA/46/2016	ADV. ANDRE PEREIRA	CAETANO NELSON AZAVEDO.	BLOCK DEVELOPMENT OFFICER AND ANR.	ADV. RYAN DA PIEDADE MENEZES FOR RESP. NO. 2	- LAC - ADMITTED - POSTAL CHARGES TO ISSUE ADMIT NOTICES -
289	FA/47/2016	ADV. BETQUECAR KARISHMA CUSTA	VANESSA MARIA GOES PROENCA AND 3 ORS.	INDIAN OIL CORPORATION, THR. ITS GENERAL MANAGER AND ANR.	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.2 ADV. NIGEL DA COSTA FRIAS FOR R.NO.1 ADV. KAMAT GHANEKAR TANVI FOR R.NO.2 ADV. KAMAT GHANEKAR TANVI FOR R.NO.2	CS- SERVICE IS COMPLETE
290	FA/48/2016	ADV. RAVI GAWAS	SALIM KHAN ALIAS SALIM PATHAN.	MURAD AHEMAD SHAIKH AND 2 ORS.		CP

291	FA/49/2016	ADV. DIVYA RAVIRAJ SHIRGAM FOR APPELLANT ADV. HENDRIYA P. FERNANDES FOR APPELLANT ADV. NUNO J. NARONHA FOR APPELLANT ADV. YOGESH V. NADKARNI FOR APPELLANT	JAKHOTIYA PLASTICS PVT. LTD.,	SMITA LAXMAN GAUDE AND 3 ORS.	ADV. EMERICO ESTEVAM AFONSO FOR R.NO.1,2,3 & 4	- CLAIM PETITION - NOTIFIED VIDE NO. J/1531/2017 DTD 14.03.2017 TILL DATE PROCESS FEE NOT PAID TO ISSUE ADMIT NOTICE.
	WITH					
	CA/114/2016 IN FA/49/2016	ADV. MARUSHKA DE MONTE FURTADO ADV. YOGESH V. NADKARNI FOR APPELLANT	JAKHOTIYA PLASTICS PVT. LTD.,	SMITA LAXMAN GAUDE AND 3 ORS.	ADV. EMERICO ESTEVAM AFONSO FOR R.NO.1,2,3 & 4	FOR STAY
	WITH					
	MCA/307/2018 IN FA/49/2016	ADV. EMERICO ESTEVAM AFONSO	SMITA LAXMAN GAUDE AND 3 ORS.,	JAKHOTIYA PLASTICS PVT. LTD.,	ADV. YOGESH V. NADKARNI FOR APPELLANT ADV. DIVYA RAVIRAJ SHIRGAM FOR APPELLANT ADV. HENDRIYA P. FERNANDES FOR APPELLANT ADV. NUNO J. NARONHA FOR APPELLANT	WITHDRAWAL OF AMOUNT -
292	FA/50/2016	ADV. NARAYAN DATTARAM GOVEKAR ADV. VAMAN GANESH KURTIKAR	IFFCO TOKIO GENERAL INSURANCE CO. LTD., THR. ITS AUT. SIG. SAURABH SINGH.	CHANDRAKALA SADANAND KERKAR @ VASTAL AND 5 ORS.	ADV. SANMAN R. KENY FOR R.NO.1,2,3 & 4	CP - ADMIT - ADV. FOR THE APPELLANT PAID POSTAL CHARGES ON 24.7.2019 FOR PUBLICATION NOTICE TO R-6 BUT TILL DATE APPLICATION NOT FILED FOR PUBLICATION. PROCESS FEE KEPT IN MISC FILE.
293	FA/53/2016	ADV. J. ABREU LOBO ADV. B. KUNKOLIEKAR APPELLANT NO.2(A-D) ADV. NIGEL JOHN FERNANDES APPELLANT NO.2(A-D) ADV. J. ABREU LOBO APPELLANT NO.2(A-D)	LAURENCA SIQUEIRA PINTO AND ANR.	SAMY TAVARES AND 5 ORS.		CS

294	FA/55/2016	ADV. PRASHEEN LOTLIKAR ADV. PRATIMA MADIWALAR	MANOHAR VITHAL KORGAONKAR AND ANR.	GURUDAS B. KORGAONKAR AND 6 ORS.	ADV. DEVIDAS J. PANGAM(ADVOCATE FOR CAVEATORS)	CS - ADMIT - SERVICE IS COMPLETE - PAPER BOOK CHARGES NOT DEPOSITED TILL DATE IN VIEW OF ORDER DTD.08/01/2019 -
295	FA/58/2016	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR	SUNIL VISHRAM GAWAS.	ICICI LTD. AND ANR.	ADV. SAMIH SEIRINA RODRIGUES FOR R.NO.1 ADV. SAYELI G BANDODKAR FOR R.NO.2 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.2 ADV. KIRAN MORE FOR R.NO.2 ADV. HANUMANT D. NAIK FOR R.NO.2	SCS
296	FA/61/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	FILOMENA CORREIA AND ANR.	ANTONIO FRANCISCO CORREIRA (DEC) THR. LRS.		LAC
297	FA/69/2016	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORISED OFFICER.	SWATI SHANKAR KAMBLI AND 4 ORS.		CP
298	FA/75/2016	ADV. JOSEPH VAZ ADV. JOSEPH VAZ THE APPELLANT NO.1(C) ADV. JOSEPH VAZ THE APPELLANT NO.1(D) ADV. TERENCE ANTHONY VAZ LRS. OF APPELLANT ADV. JOSEPH VAZ LRS. OF APPELLANT	HILDA V.J. COLACO, THROUGH POA CECILIA D\LIMA.	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.	ADV. J. ABREU LOBO FOR R.NO.3 ADV. NIGEL J. FERNANDES FOR R.NO.3	CS - AMENDMENT NOT CARRIED OUT AS PER ORDER DTD.13.08.2019
	WITH CA/158/2016 IN FA/75/2016	ADV. JOSEPH VAZ ADV. JOSEPH VAZ THE APPELLANT NO.1(C) ADV. JOSEPH VAZ THE APPELLANT NO.1(D) ADV. TERENCE ANTHONY VAZ LRS. OF APPELLANT ADV. JOSEPH VAZ LRS. OF APPELLANT	HILDA V.J. COLACO, THROUGH POA CECILIA D\LIMA.	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.	ADV. J. ABREU LOBO FOR R.NO.3	FOR STAY - AFFIDAVIT IN REJOINDER OF THE AFFIDAVIT DTD.11/07/2017 IS FILED AT PAGE NOS.66 TO 68 - ADDL. AFFIDAVIT OF THE AFFIDAVIT DTD.11/08/2017 PRESENTED IN COURT THE SAME IS KEPT IN FILE - AMENDMENT NOT CARRIED OUT
299	FA/76/2016	ADV. SALVADOR SANTOSH REBELLO	LAND ACQUISITION OFFICER, PWD CELL, PANAJI.	MOHANDAS PANDHARINATH KAMAT DHAKANKAR AND ANR.	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENTS	

300	FA/78/2016	ADV. PRITHVI BANDEKAR	MATHEW DIAS.	THE DEPUTY COLLECTOR (LA), MARGAO.		L.A.C
301	FA/79/2016	ADV. SHAILESH REDKAR	GOPAL GOANKAR AND ANR.	MILAGRES RODRIGUES AND ANR.		
302	FA/82/2016	ADV. NIGEL DA COSTA FRIAS ADV. BAVINA KUKALEKAR ADV. LAXMI SAWANT	SUDHIR PRABHAKAR SATARDEKAR.	VASUDEV S. PEDNEKAR AND 10 ORS.	ADV. VISHWADH SARDESSAI FOR R.NO.3,4,6,8 & 9 ADV. HANUMANT D. NAIK FOR R.NO.7 ADV. SANKALP SINAI BHANGUI FOR R.NO.5 ADV. PRASHIL AROLKAR FOR R.NO.5 ADV. SANDESH PADIYAR FOR R.NO.5 ADV. PRITI P.S. DESHPRABHU FOR R.NO.1 & 2 ADV. ROHIT BRAS DE SA FOR R.NO.1 & 2	ADMIT -
303	FA/83/2016	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS.	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.	ADV. PRIYANKA KAMAT FOR R.NO.1 & 2	LAC
304	FA/84/2016	ADV. U.R.TIMBLE ADV. MATONDKAR ANAGHA ARJUN ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS MANAGER.,	IQBAL SUBHANI SAKALI AND 2 ORS.,	ADV. SHAILESH REDKAR FOR R.NO.1	CP
305	FA/86/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORISED OFFICER.,	GAURI GURUDAS GAONKAR AND 5 ORS.,	ADV. SARVESH KAMAT MALYEKAR FOR R-1 & N.G.OF R-2-4	CP
306	FA/87/2016	ADV. VALMIKI MENEZES	CORAL TOURISM MANAGEMENT CONSULTANCY PVT. LTD.,REP. BY RAMESH H. NAIK @ RAMESH H. SIMEPURUSHKAR	ARI SUDAN CHADHA, REP. BY P.O.A. CDR P. J. AUGUSTINE AND 4 ORS.,	ADV. KEWAL T. SAWANT FOR R.NO.3 & 4 ADV. CATARINA FRANCIS RIBEIRO FOR R.NO.1 & 2 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 & 2	SPL. CIVIL SUIT - FOR INTERIM RELIEF - PROCESS FEE NOT PAID TO ISSUE NOTICE TO R.5
307	FA/91/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORISED OFFICER.,	MARTINHA DIAS AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR R-.1, 1(A) & 1(B) ADV. PRASHEEN LOTLIKAR FOR R.NO.2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3	- CLAIM PETITION - ADMIT ON 01.10.2016 - NOTIFIED VIDE NO. J/7797/2017 DTD 20.12.2017 ADV. TO TAKE STEPS IN R/O RESP. NO. 2.

308	FA/93/2016	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. SIDHA KURTIKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER.,	TULSHIDAS L. KERKAR AND 6 ORS.,	ADV. R. GAWAS FOR R.NO.1, 2 & 3 ADV. SANTOSH HARI BHARNE FOR R.NO.5	CP
	WITH					
	CA/194/2016 IN FA/93/2016	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. SIDHA KURTIKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER.	MR. TULSHIDAS L. KERKAR AND 6 ORS.,	ADV. R. GAWAS FOR R.NO.1, 2 & 3 ADV. SANTOSH HARI BHARNE FOR R.NO.5	FOR STAY
309	FA/95/2016	ADV. SANTOSH HARI BHARNE ADV. PURVA NAIK ADV. HANUMANT D. NAIK FOR R.NO.1	INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD.,	KGN ORE CARRIER, REPRESENTED THROUGH THEIR PARTNER ABDUL KARUM NOOR MOHAMMED AND ANR.,	ADV. JAGANNATH J. MULGAONKAR FOR R.NO. 2 ADV. PEARL ELSA REMEDIOS FOR R.NO. 2 ADV. ANUSHA D. KAISUKAR FOR R.NO. 2	CS
	WITH					
	CA/199/2016 IN FA/95/2016	ADV. SANTOSH HARI BHARNE ADV. PURVA NAIK ADV. HANUMANT D. NAIK FOR R.NO.1	INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD.,	M/S. KGN ORE CARRIER, REPRESENTED THROUGH THEIR PARTNER MR. ABDUL KARUM NOOR MOHAMMED AND ANR.,	ADV. JAGANNATH J. MULGAONKAR FOR R.NO. 2 ADV. PEARL ELSA REMEDIOS FOR R.NO. 2 ADV. ANUSHA D. KAISUKAR FOR R.NO. 2	FOR STAY - TO BE TAKEN UP ON 03/02/2017
310	FA/99/2016	ADV. SANTOSH HARI BHARNE ADV. NAIK PURVA VISHNUDAS	THE ORIENTAL INSURANCE CO. LTD.,	ROHIDAS UTTAM DESSAI AND 2 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1	
	WITH					
	CA/205/2016 IN FA/99/2016	ADV. SANTOSH HARI BHARNE ADV. NAIK PURVA VISHNUDAS	THE ORIENTAL INSURANCE CO. LTD.,	MR. ROHIDAS UTTAM DESSAI AND 2 ORS.,		FOR STAY
311	FA/101/2016	ADV. VIJAY A. PALEKAR ADV. PRAVIN M. GAWAS	RAMESH SHETH (DECEASED) THROUGH HIS LRS.,	GOA SINTERED PRODUCTS PVT. LTD. REPRESENTED BY ITS MANAGING DIRECTOR AND 2 ORS.,		CS
312	FA/103/2016	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.,	JAYSHREE G. GAUNDER @ GOUNDER AND 3 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1 & 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO.1 & 2	- CLAIM PETITION - NOTIFIED VIDE NO. J/1180/2018 DTD 20.02.2018 FOR TAKING STEPS IN R/O R-3.

313	FA/105/2016	ADV. MARCEL MILTON GRADY SANTAN ADV. CRISPINO MARCELO	GOVINDAPPA HANUMAPPA AND ANR.,	SHANKAR HAMMAPPUNAWAR AND 2 ORS.,	ADV. PRASHANT AGRAWAL FOR R.NO.2 ADV. YADIKA MANDREKAR FOR R.NO.3 ADV. U.R.TIMBLE FOR R.NO.3 ADV. ANJALI AGRAWAL FOR R.NO.2 ADV. S.SAUDAGAR FOR R.NO.2	- CLAIM PETITION -
314	FA/106/2016	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. BHARNE SADHVI MANGESH ADV. MARIA SILVEIRA ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA	GOPAL NAIK PANVELKAR. REP. BY POA VIVEK PANVELKAR.,	MEMBER SECRETARY, NORTH GOA, PLANNING AND DEVELOPMENT AUTHORITY.,	ADV. HANUMANT D. NAIK FOR RESPONDENT ADV. SAYELI G BANDODKAR FOR RESPONDENT ADV. CARVALHO CANNIGIA ALLAN V ADV. KIRAN MORE FOR RESPONDENT	LAC - PROCESS FEE NOT PAID TO ISSUE ADMIT NOTICE
315	FA/108/2016	ADV. VIVEK ANGELO RODRIGUES ADV. PRAVIN N. FALDESSAI FOR APPELLANTS ADV. SUNITA S GUPTA	STATE OF GOA, BY ITS CHIEF SECRETARY AND 3 ORS.,	DHARMA K. BHOMKAR.,	ADV. J. ABREU LOBO FOR RESPONDENT	CS - ADMIT - IN VIEW OF ORDER DTD.14/02/2019 PASSED BY LD. REGISTRAR(J) MATTER IS PLACED FOR ORDERS BEFORE HON'BLE COURT -
316	FA/109/2016	ADV. R. G. RAMANI ADV. SUNANDA AMONKAR	PANDURANG ARJUN GOSAVI, (NOW DECEASED), THR. HIS LRS.,	DY. CONSERVATOR OF FORESTS AND 3 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2,3 & 4	CS
317	FA/112/2016	IN PERSON	JOSE MARIA MILAGRES DIAS, REP. BY POA BASILIO SANTANA CASTELINO @ B.S. CASTELINO AND ANR.,	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS.,	ADV. MR. ARUN A. S. TALAULIKAR FOR RESPONDENTS ADV. ESTHER DIAS DO ROSARIO FOR R.NO.5 ADV. ASHVINA VALADARES FOR R.NO.5 ADV. ESPERDIAO DIAS DO ROSARIO FOR R.NO.5	CS - ADMIT - SERVICE REPORT AWAITED IN R/O R-6 - IN VIEW OF AFFIDAVIT DT.05/12/2017, AT FLAG 'A' AND UNDER RULE-8 CHAPTER I OF THE BOMBAY HIGH COURT APPELLATE SIDE RULES, 1960 THE AFFIDAVIT HAS BEEN PLACED BEFORE THE HON'BLE COURT FOR NECESSARY ORDERS - NOTE DT.15/02/2018 IS KEPT IN THE MISC FILE

318	FA/114/2016	ADV. DE SOUSA ZELLER	SAMUEL J. TAURO (DEC).,	KEDO KONDO SHELKO.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT	- CLAIM PETITION - ADMIT ON 23.02.2017 - SERVICE IS COMPLETE
319	FA/115/2016	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. FERNANDES NIGEL JOHN	SANTOSH RAIKAR.,	GOVT. OF GOA, THR. ITS SECRETARY AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	CS - ADMIT - SERVICE IS COMPLETE - TILL DATE COST FOR PREPARATION OF PART OF PAPER BOOK IS NOT DEPOSITED
320	FA/117/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	AMRITA TOWERS PVT. LTD., REPRESENTED HEREIN BY ITS AUTHORIZED, PARVEEN KUMAR.,	DIGAMBAR SHANTARAM RAIKAR AND ANR.,	ADV. ANUJ A. SALKAR ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 & 2 ADV. R. G. RAMANI FOR R.NO.1 & 2	SCS -
321	FA/118/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUT. OFFICER.,	VISHNU BABURAO PARYEKAR AND 2 ORS.,	ADV. GANESH R. NAIK FOR R.NO.1	- CLAIM PETITION -
	WITH					
	MCA/325/2018 IN FA/118/2016	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUT. OFFICER.,	VISHNU BABURAO PARYEKAR AND 2 ORS.,	ADV. GANESH R. NAIK FOR R.NO.1	SUBSTITUTED SERVICE BY PUBLICATION -
322	FA/122/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THROUGH ITS DIVISIONAL OFFICER.,	NARCINVA ANANTA NAIK (DECEASED) THROUGH HIS LRS. AND 2 ORS.,	ADV. MILTON MARSHAL FOR RESPONDENT 1(A) TO 1(E)	AMENDMENT NOT CARRIED OUT AS PER ORDER DTD. 24.11.16 PASSED IN MCA/65/2016 - ADV. FOR THE APPLICANT PAID PROCESS FEE TO ISSUE ADMIT NOTICE & STAY COURT DTD. 15.11.17
323	FA/126/2016	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	SANTOS M. LOURENCO.,	THE EXECUTIVE ENGINEER, WORK DIVISION-II, PWD, PANAJI.,		
	WITH					
	FA/99/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	ANTONIO FILIPE CLOVES PINTO.,	ADV. ETHELWALD OLIMPIO MENDES FOR R.NO.1	LAC -
	WITH					

	FA/116/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	SANTOSH M. LOURENCO.,	ADV. VIVEK ANGELO RODRIGUES FOR RESPONDENT ADV. NAIK VITHAL SHIVANAND FOR RESPONDENT ADV. JOYCE M. RODRIGUES FOR RESPONDENT	LAC -
324	FA/127/2016	ADV. VISHWADH SARDESSAI	THE EXECUTIVE ENGINEER, WORKS DIVISION VI (NH), PWD MARGAO.,	CASILDA FERNANDES (DEC) THR. LRS.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(A) & 1 (B)	- LAC - ADMIT - PAPER BOOK CHARGES NOT DEPOSITED
325	FA/128/2016	ADV. PRIYANKA KAMAT	THE EXECUTIVE ENGINEER, W.D. VII (NH), PWD PANAJI.,	SHEKHAR S. SHETH AND 2 ORS.,		LAC
	WITH					
	CA/256/2016 IN FA/128/2016	ADV. PRIYANKA KAMAT	THE EXECUTIVE ENGINEER, W.D. VII (NH), PWD PANAJI.,	MR. SHEKHAR S. SHETH AND 2 ORS.,		FOR STAY - AS PER ORDER DTD.06/01/2017 PASSED BY THE HON'BLE COURT IN CA/256/2016 STAY GRANTED SUBJECT TO HOWEVER THE APPLICANT DEPOSITING IN THIS COUNT AWARDED AMOUNT WITHIN A PERIOD OF 6 WEEKS - AS SUBMITTED ABOVE AWARDED AMOUNT NOT DEPOSITED - HENCE PLACED FOR ORDERS RESPECTFULLY SUBMITTED -
326	FA/1/2017	ADV. ROHIT BRAS DE SA ADV. SAMIKSHA VAIGANKAR ADV. GOVIND SALKAR ADV. AMIT KABADI ADV. ANKITA NAGVENKAR ADV. PRITI S. P. DESHPRABHU	OLGA MARIA RODRIGUES, THR. HER POA BARBARA T. RODRIGUES.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 6 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO.6 & 7 ADV. KHOLKAR NEHA UMESH FOR R.NO.1,2,3,4 & 5 ADV. LAXMI SAWANT FOR R.NO.6 & 7 ADV. RALPH MASCARENHAS FOR R.NO.6 & 7 ADV. IVINA MIRANDA FOR R.NO.6 & 7 ADV. BAVINA KUKALEKAR FOR R.NO.6 & 7 ADV. PRATIKSHA NAGVEKAR FOR R.NO.6 & 7	CS



WITH

CA/3/2017  
IN  
FA/1/2017

ADV. ROHIT BRAS DE SA  
ADV. SAMIKSHA  
VAIGANKAR  
ADV. GOVIND SALKAR  
ADV. AMIT KABADI  
ADV. ANKITA  
NAGVENKAR  
ADV. PRITI S. P.  
DESHPRABHU

MRS. OLGA MARIA  
RODRIGUES, THR. HER POA  
MRS. BARBARA T.  
RODRIGUES.,

STATE OF GOA, THR. THE  
CHIEF SECRETARY AND 6  
ORS.,

ADV. NIGEL DA COSTA FRIAS  
FOR R.NO.6 & 7  
ADV. KHOLKAR NEHA  
UMESH FOR R.NO.1,2,3,4 & 5

FOR STAY -FA-CS- NOTICE TO  
R.1 TO 5 HAS SERVED AND  
R.6 & 7 UNSERVED

WITH

CA/229/2017  
IN  
FA/1/2017

ADV. ROHIT BRAS DE SA  
ADV. SAMIKSHA  
VAIGANKAR  
ADV. GOVIND SALKAR  
ADV. AMIT KABADI  
ADV. ANKITA  
NAGVENKAR  
ADV. PRITI S. P.  
DESHPRABHU

OLGA MARIA RODRIGUES,  
THR. HER POA, BARBARA  
T. RODRIGUES.,

STATE OF GOA, THR. THE  
CHIEF SECRETARY AND 6  
ORS.,

ADV. NIGEL DA COSTA FRIAS  
FOR R.NO.6 & 7  
ADV. KHOLKAR NEHA  
UMESH FOR R.NO.1,2,3,4 & 5  
ADV. LAXMI SAWANT FOR  
R.NO.6 & 7  
ADV. RALPH MASCARENHAS  
FOR R.NO.6 & 7  
ADV. IVINA MIRANDA FOR  
R.NO.6 & 7  
ADV. BAVINA KUKALEKAR  
FOR R.NO.6 & 7  
ADV. PRATIKSHA NAGVEKAR  
FOR R.NO.6 & 7

- FOR STAY - SERVICE  
REPORT IS AWAITED

327 FA/3/2017

ADV. PAVITHRAN A.V  
ADV. PRAVIN ULHAS NAIK

VITHURAI BABLI NAIK  
HALDANKAR.,

DY. COMMISSIONER,  
CORPORATION OF CITY OF  
PANAJI AND 4 ORS.,

ADV. PRANAY A KAMAT FOR  
R.NO.1  
ADV. SUSAN LINHARES FOR  
R.NO.1

CS - ADMIT - NOTICE ISSUED  
TO THE RESPONDENT NOS.2  
& 3 OF WHICH SERVICE  
REPORT IS AWAITED -

328 FA/5/2017

ADV. R. G. RAMANI  
ADV. SUNANDA  
PANDURANG AMONKAR

PRABHAT SADASHIV NAIK  
AND ANR.,

THE EXECUTIVE  
ENGINEER, WORKS  
DIVISION-III (PHE) PANAJI  
AND ANR.,

ADV. SUSAN LINHARES FOR  
R.NO.1 & 2

LAC

329 FA/7/2017

ADV. AMEY JAGDISH SINAI  
KAKODKAR  
ADV. DIPTY BHOMKAR  
ADV. MAYUR Y.  
MAHAMAL

NATIONAL INSURANCE  
COMPANY LTD.,

MAHADEV KESHAV  
ADVAIKAR (DECEASED)  
AND ANR.,

ADV. VIBHAV R. AMONKAR  
FOR LR'S OF R-NO.1(A,B & C  
ADV. DEEPAK GAONKAR  
FOR RESP. NO. 2

CP - AWARD AMOUNT NOT  
DEPOSITED

WITH

	MCA/27/2017 IN FA/7/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. VIBHAV R. AMONKAR FOR LR'S OF R-NO.1(A,B & C ADV. DEEPAK GAONKAR FOR RESP. NO. 2	FOR ADDITIONAL EVIDENCE - [CP] -
	WITH					
	MCA/394/2017 IN FA/7/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	NATIONAL INSURANCE COMPANY LTD.,	MR. MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,		
	WITH					
	FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. DEEPAK GAONKAR FOR R.NO.2 ADV. VIBHAV RAJIV AMONKAR FOR LRS OF R-1 (A,B & C)	CP
	WITH					
	MCA/28/2017 IN FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MR. MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. VIBHAV RAJIV AMONKAR FOR RESP. NO. 1,2 & 3 ADV. DEEPAK GAONKAR FOR R.NO.2	FOR ADDITIONAL EVIDENCE - [CP] - REPLY NOT FILED AS PER ORDER DTD.26/7/18 PASSED BY HON'BLE COURT - WAKALATNAMA NOT FILED ON BEHALF OF R-1(A) TO 1(C) & R-2 -
	WITH					
	MCA/395/2017 IN FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	NATIONAL INSURANCE COMPANY LTD.,	MR. MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,		
330	FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. DEEPAK GAONKAR FOR R.NO.2 ADV. VIBHAV RAJIV AMONKAR FOR LRS OF R-1 (A,B & C)	CP
	WITH					

	MCA/28/2017 IN FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MR. MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. VIBHAV RAJIV AMONKAR FOR RESP. NO. 1,2 & 3 ADV. DEEPAK GAONKAR FOR R.NO.2	FOR ADDITIONAL EVIDENCE - [CP] - REPLY NOT FILED AS PER ORDER DTD.26/7/18 PASSED BY HON'BLE COURT - WAKALATNAMA NOT FILED ON BEHALF OF R-1(A) TO 1(C) & R-2 -
	WITH					
	MCA/395/2017 IN FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	NATIONAL INSURANCE COMPANY LTD.,	MR. MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,		
331	FA/10/2017	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	RASHMI R. GAUNKAR AND 4 ORS.,	CHARLS A. QUNTHAL AND 2 ORS.,	ADV. U.R. TIMBLE FOR R.NO.3 ADV. TANMAI GAWAS FOR R.NO.1 ADV. RAUNAK KANTAK FOR R.NO.1 ADV. SHUBHAM MANERKER FOR R.NO.1 ADV. GAURISH N. AGNI FOR R.NO.1 ADV. YADIKA MANDREKAR FOR R.NO.3	
332	FA/12/2017	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	CHANDRAKANTH KAVREKAR.,	SHEVANTI GAONKAR.,	ADV. DEVIDAS J. PANGAM FOR RESPONDENT ADV. SHIVADATTA PRAKASH MUNJ FOR RESPONDENT	CP
333	FA/13/2017	ADV. G. NAGVENKER	GOMANTAK D.B.S. SANSTHAN.,	SHRI. SATERI BHUMIKA TEMPLE AND 6 ORS.,	ADV. R. G. RAMANI FOR R.NO.1 ADV. JITENDRA P. SUPEKAR FOR R.NO.7 ADV. P. AMONKAR FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. P. AMONKAR FOR R.NO.1 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1	LAC

WITH

	CA/12/2017 IN FA/13/2017	ADV. G. NAGVENKER	GOMANTAK D.B.S. SANSTHAN.,	SHRI. SATERI BHUMIKA TEMPLE AND 6 ORS.,	ADV. R. G. RAMANI FOR R.NO.1 ADV. JITENDRA P. SUPEKAR FOR R.NO.7	FOR STAY
334	FA/14/2017	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	BHAGIRATHI APA ALIAS APPA PARAB GAONKAR, THR. HER CONST. ATTORNEY, JAIDEV APA PARAB GAONKAR.,	SPECIAL LAND ACQUISITION OFFICER AND ANR.,	ADV. PRIYANKA KAMAT FOR R.NO.	LAC
335	FA/16/2017	ADV. BORKAR SHRADDHA ADV. GAUTAMI AMEY KAKODKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. SHIRODKAR NEHA ANIL ADV. VIBHAV RAJIV AMONKAR	OSWIN DA SILVA.,	MARIA PLATILDA AFONSO DIAS AND 5 ORS.,	ADV. VISHWADH SARDESSAI FOR R.NO.2 & 5 ADV. CARLOS ALVARES FERREIRA FOR R.NO.1	
336	FA/18/2017	ADV. KHOLKAR PREMANAND ANAND ADV. NISHANT P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	CHOLU D. ROSAR AND 5 ORS.,	SPECIAL LAND ACQUISITION OFFICER, NORTH GOA DISTRICT (KRC).,		LAC
337	FA/25/2017	ADV. KHOLKAR PREMANAND ANAND ADV. NISHAN P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	THR PROPRIETOR, GOPIKA WOOD INDUSTRIES, REP. BY ITS PARTNER, DARSHAN SALELKAR.,	LAXMI NAIK AND 4 ORS.,	ADV. AGHA IFTIKHAR FOR R.NO.1,2 & 3 ADV. FLAVIA FERNANDES FOR R.NO.1,2 & 3 ADV. MANGUESH HARMALKAR FOR R.NO.1,2 & 3	CP
338	FA/26/2017	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. MARIA SILVEIRA ADV. JATIN RAMAIYA ADV. MANOJ NAIK ADV. BHARNE SADHVI MANGESH	DINESH DIVSEKAR.,	DINKAR A. MATAWANKAR AND 2 ORS.,		CP - ADMIT - RECORDS & PROCEEDINGS RECEIVED FROM DISTRICT & SESSIONS COURT PANAJI WITHOUT PAPER BOOKS VIDE LETTER DTD.25/09/2017 (KEPT IN MISC FILE AT FLAG 'B') IN VIEW OF ORDER DTD.12/7/18 PASSED BY THE LD. DY REGISTRAR MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS -

339	FA/27/2017	ADV. AMANDA GODINHO FOR APPELLANT ADV. PANKAJ SHIRODKAR FOR APPELLANT ADV. DIPTY BHOMKAR FOR APPELLANT ADV. AMEY KAKODKAR FOR APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., THROUGH ITS AUT. SIGNATORY, PRAVIN PRABHAKAR PRABHU.,	MATILDA FERNANDES AND 6 ORS.,	ADV. VALMIKI MENEZES FOR R.NO.1, 2 & 3 ADV. VALMIKI MENEZES FOR R.NO.4, 5 & 6	CP - ADMIT - TILL DATE AFFIDAVIT OF SERVICE FOR HAVING SERVED R-7 VIA PUBLICATION NOT FILED -
340	FA/28/2017	ADV. DHARMANAND R VERNEKAR ADV. ANKITA KAMAT ADV. GOURI POI	CONCESAO MONTEIRO, REP. THR. HER ATTORNEY, MARINA BARRETTO.,	ESTAQUIO MONTEIRO AND 24 ORS.,		CS
341	FA/31/2017	ADV. ROHIT BRAS DE SA ADV. GOVIND SALKAR ADV. PRITI S. P. DESHPRABHU	CHRISTOPHER COELHO, REP. BY HIS DULY CONST. POA, ARCHITECT DEAN DE CRUZ.,	STATE OF GOA, THR. THE CHIEF SECRETARY AND 6 ORS.,		CS
342	FA/32/2017	ADV. SANMAN R. KENY	NARAYAN GAONKAR (DECEASED) THR. LRS. AND ANR.,	MOHAN SHETTY AND ANR.,	ADV. PRASHANT AGRAWAL FOR R.NO.1 & 2 ADV. SALIL SATISH SAUDAGAR FOR R.NO.1 & 2 ADV. ANJALI AGRAWAL FOR R.NO.1 & 2	CP - IN VIEW OF ORDER DTD.14.03.2019 OF LD. REGISTRAR(J) MATTER IS RESPECTFULLY PLACED BEFORE THE HON'BLE COURT FOR ORDERS
343	FA/34/2017	ADV. PRASHIL AROLKAR	NARCIVHA CHARI ALSO KNOWN AS NARCINHVA CHARI.,	JOAO PEREIRA AND 2 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.2 ADV. AMEY KAKODKAR FOR R.NO.2 ADV. RESHMA SATARDEKAR FOR R.NO.1 & 3	CP
344	FA/36/2017	ADV. U.R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	TEJASWINI VIVEK NABAR AND 3 ORS.,	ADV. GURU SHIRODKAR FOR R.NO.1 ADV. PRITAM ROHIDAS GAUDE FOR R.NO.1	CP - ADMITTED ON 21/3/2017 - NOTICE TO R-1, R-2, R-4(A) TO R-4(C) ARE SERVED - PUBLICATION NOTICE ISSUED TO R-3 - AFFIDAVIT OF SERVICE IN R/O PUBLICATION ISSUED TO R-3 HAS BEEN FILED BY LD. ADV. FOR THE APPELLANT FOR HAVING PUBLISHED IN NEWS PAPERS 'HERALD' & DAINIK HERALD' - AFFIDAVIT OF SERVICE ALONGWITH NEWS PAPER KEPT IN MISC FILE -

345	FA/37/2017	ADV. MAHESH AMONKAR	NAVIN C. NAIK.,	ARCHANA RAMDAS SAPEKAR AND 2 ORS.,	ADV. MILTON MARSHAL FOR RESPONDENT NO. 1 & 2	CP
346	FA/39/2017	ADV. GEMINI XETTIGAR FOR THE APPELLANT ADV. GINA MARIA ALMEIDA FOR THE APPELLANT ADV. RYAN DA PIEDADE MENEZES FOR THE APPELLANT	LIVIA PUREZA GUEDES.,	NEVES CONCEICAO DA COSTA E D\SOUZA AND 2 ORS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS	SCS - MENTIONED MATTER
	WITH					
	CA/54/2017 IN FA/39/2017	ADV. GINA MARIA ALMEIDA FOR THE APPELLANT ADV. RYAN DA PIEDADE MENEZES FOR THE APPELLANT ADV. GEMINI XETTIGAR FOR THE APPELLANT	LIVIA PUREZA GUEDES.,	NEVES CONCEICAO DA COSTA E D\SOUZA AND 2 ORS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS	- FOR TEMPORARY INJUNCTION - [SCS] -VAKALATNAMA FILED BY ADV. RYAN MENEZES ON BEHALF OF APPELLANT - REPLY NOT FILED -
347	FA/42/2017	ADV. U. R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	MANDA MADHU SHETGAONKAR AND 4 ORS.,	ADV. R. G. RAMANI FOR R.NO.1,2 & 3 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1,2 & 3	CP
	WITH					
	CA/55/2017 IN FA/42/2017	ADV. U.R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	SMT. MANDA MADHU SHETGAONKAR AND 4 ORS.,		FOR STAY
348	FA/51/2017	ADV. GOPAL KESHAV TELI *THE APPELLANT ADV. VAMAN GANESH KURTIKAR *THE APPELLANT ADV. NARAYAN DATTARAM GOVEKAR *THE APPELLANT	MARY FERNANDES.,	ROQUE OLAVO SOARES AND 2 ORS.,	ADV. SUSAN LINHARES FOR RESPONDENT 1 & 2	CLAIM PETITION - ADMITTED ON 20.07.2017 - SERVICE REPORT IS AWAITED
349	FA/55/2017	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES	IRMA PHILOMENA DE ALMEIDA JOAO (DEC) THR. HER POA LIDA JOAO, REP. THR. LRS.,	THE DEPUTY COLLECTOR (LAND ACQUISITION) AND ANR.,		LAC

350	FA/56/2017	ADV. SANMAN R. KENY	BENIDITA JOSE OLIEVEIRO.,	NAVEN COSTANCIO CARDOZA AND 2 ORS.,	ADV. JAMES LOPES FOR R.NO.3	CP - ADMITTED - POSTAL CHARGES ARE NOT PAID TO ISSUE ADMIT NOTICES -
351	FA/59/2017	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	SARITA AGARWAL.,	FELECIA COELHO AND 2 ORS.,	ADV. GAURI PRABHAKAR BORKAR FOR R.NO.3 ADV. SWIZEL FERNANDES FOR R.NO.3 ADV. JAMES LOPES FOR R.NO.3	CP
352	FA/60/2017	ADV. PRACHI SAWANT ADV. VISHWADH SARDESSAI APPELLANT	THE OFFICE OF THE LAND ACQUISITION OFFICER, PWD PANAJI AND ANR.,	DR. VISHWANATH RAGHUVIR SINAI HEDE ALSO KNOWN AS VISHWANATH RAGHUVIR SINAI EDO.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. SIYA U. DHARGALKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT	LAC - RULE - STEPS NOT TAKEN IN R/O UNSERVED RESPONDENT
353	FA/61/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	KRISHNA SAKHARAM BAING AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR R.NO.3 & 4 ADV. VINOJ K. DANIEL FOR R.NO.1 & 2	CP - ADMIT - SERVICE IS COMPLETE AFTER ADMISSION
	WITH					
	MCA/406/2017 IN FA/61/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	KRISHNA SAKHARAM BAING AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR R.NO.3 & 4 ADV. VINOJ K. DANIEL FOR R.NO.1 & 2	- FOR STAY - POSTAL CHARGES NOT PAID BY LD. ADV. FOR APPLICANT TO ISSUE NOTICE -
354	FA/62/2017	ADV. AGHA IFTIKHAR	SOUTH WESTERN RAILWAYS, THR. ITS GENERAL MANAGER.	S.V.E. MUTHU AND CO. THR. ITS PARNTERS E.M. GEORGE.	ADV. E.O. MENDES FOR RESPONDENT	CIVIL SUIT - IN VIEW OF ORDER DTD.25.04.2019 PASSED BY THE LD. REGISTRAR(J) MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS
355	FA/63/2017	ADV. CARLOS ALVARES FERREIRA	AVIJIT EDBOR AND ANR., REP. BY POWER OF ATTORNEY HOLDER SUBHASH PEDNEKAR	STATE THROUGH CHIEF SECRETARY AND 5 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	CS - ADMITTED ON 11/05/2017 - SERVICE IS COMPLETE AFTER ADMISSION - SECOND SET OF F.A. 63/2017 NOT FURNISHED
356	FA/69/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	ABDUL KARIM @ ABDULSAB NADAF AND 7 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1	CP

WITH

	CA/99/2017 IN FA/69/2017	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD. THR. ITS BRANCH MANAGER.,	SHRI. ABDUL KARIM @ ABDULSAB NADAF AND 7 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1	
357	FA/70/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	SHOBHA VASSANT GAUDE NEE @ SHOBHA VASSANT BHOMKAR NEE @ SHOBHA NARAYAN KERKAR AND 4 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1,2,3 & 4	CP
	WITH					
	CA/102/2017 IN FA/70/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	SMT. SHOBHA VASSANT GAUDE NEE @ SHOBHA VASSANT BHOMKAR NEE @ SHOBHA NARAYAN KERKAR AND 4 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1,2,3 & 4	
358	FA/74/2017	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	SANJAY ATCHUT POY RAITURKAR.,	THE MANAGING DIRECTOR.,	ADV. ASHWIN D. BHOBE FOR.R.NO.1 ADV. BHOBE SHRADHA SUBHASH FOR.R.NO.1	LAC -
359	FA/75/2017	ADV. MELWIN ASSIS VIEGAS ADV. SHRUTI BHOMKAR ADV. MEENAKA KORGAOKAR ADV. NEHA MAYENKAR ADV. REKHA KAMATAR ADV. KRANTIKA GAUDE ADV. VISHWAS KANKONKAR	JULIE ROSE D\SOUZA AND 2 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	CS - SERVICE IS COMPLETE AFTER ADMISSION
	WITH					
	CA/106/2017 IN FA/75/2017	ADV. MELWIN ASSIS VIEGAS ADV. SHRUTI BHOMKAR ADV. MEENAKA KORGAOKAR ADV. NEHA MAYENKAR ADV. REKHA KAMATAR ADV. KRANTIKA GAUDE ADV. VISHWAS KANKONKAR	MISS. JULIE ROSE D'SOUZA AND 2 ORS.,	STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	FOR TEMPORARY INJUNCTION - SERVICE IS COMPLETE - IN VIEW OF ORDER DT.15/11/2017, REPLY NOT FILED



360	FA/76/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. MAYUR Y. MAHAMAL ADV. DIPTY BHOMKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	REKHA SHRIKANT KANDOLKAR AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR RESPONDENT NO. 1 & ADV. JEWELA NAIK FOR R.NO.3 & 4 ADV. SEBASTIAN FERNANDES FOR R.NO.3 & 4 ADV. EMERICO ESTEVAM AFONSO FOR R.NO.3 & 4 ADV. SALIL SATISH SAUDAGAR FOR R.NO.1 & 2	CP
361	FA/79/2017	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE CO.,	SAYED KHADAR AND 3 ORS.,		CP - ADMIT -
	WITH					
	MCA/327/2018 IN FA/79/2017	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE CO.,	SAYED KHADAR AND 3 ORS.,		
362	FA/83/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ SHIRODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	NAZIMA SHAIKH @ NAZIMA BI AND 5 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO.1 TO 4 ADV. DEVIDAS J. PANGAM FOR R.NO.1 TO 4 ADV. TUSHAR KARMALKAR FOR R.NO.1 TO 4 ADV. SUBHASH SALGAONKAR FOR R.NO.1 TO 4 ADV. LUIS FERNANDES FOR R.NO.1 TO 4	- CLAIM PETITION - ADMIT ON 04.08.2017 - SERVICE IS COMPLETE AFTER ADMISSION - ENTIRE PAPER BOOK PREPARED BY TRIAL COURT HAS BEEN RECEIVED ONLY INSERTION OF MEMO OF APPEAL OF HIGH COURT IS PENDING - HENCE PLACED FOR ORDERS
363	FA/85/2017	ADV. PRADOSH P. DANGUI	THE EXECUTIVE ENGINEER, WORK DIVISION XVIII, FATORDA.,	CAETANO RUZARIO SILVEIRA (DEC) REP. BY SEVERINA M. A. SILVEIRA.,		LAC
	WITH					
	CA/124/2017 IN FA/85/2017	ADV. PRADOSH P. DANGUI	THE EXECUTIVE ENGINEER, WORK DIVISION XVIII, FATORDA.,	CAETANO RUZARIO SILVEIRA (DEC) REP. BY SEVERINA M. A. SILVEIRA.,		FOR STAY
364	FA/87/2017	ADV. ASHA A. DESAI ADV. RESHMA KALE ADV. SHUBHANGI SAWANT	SUDARSHAN @ DARSHAN SANANT.,	ABHIJIT MORTULO PEELNEKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.1 & 2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.1 & 2 ADV. DIPTY BHOMKAR FOR R.NO.1 & 2	CP

365	FA/96/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	ENDRESHIA ASHIANA FERNANDES AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. BENTAO OLIVEIRA FOR R.NO.1	CP -
366	FA/99/2017	ADV. SUSAN LINHARES FOR THE APPELLANT	THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	DAMODAR PUNDALIK SINAI MOPKAR AND ANR.,	ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 ADV. MARIA CARMITA DCOSTA MASHELKAR FOR R. NO. 1 ADV. SAGAR SURENDRA SARMALKER FOR RESPONDENT NO. 1	
WITH						
	CA/165/2017 IN FA/99/2017	ADV. DATTAPRASAD LAWANDE ADV. SUSAN LINHARES FOR THE APPELLANT	THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	DAMODAR PUNDALIK SINAI MOPKAR AND ANR.,		- FOR STAY - NOTICE TO R-1, 2(F) 2(G) ARE SERVED - NOTICES OF R-2(A) TO R-2(E-I), 2(H) & 2(I) ARE UNSERVED - LD ADV. FOR THE APPELLANT HAS NOT TAKEN STEPS TO SERVE UNSERVED RESPONDENT NOS.2A TO 2(E-I), 2(H) AND 2(I). - MCA/172/2018 FOR SUBSTITUTED SERVICE BY PUBLICATION IS TAGGED TO THE FILE - SERVICE IS COMPLETE -
367	FA/105/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ SHIRODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE CO. LTD., THR. ITS MANAGER.,	BASAVARAJ BHIMAPPA HAGIDAL AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. VIDHATI SHETYE FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOR FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. VENICIA LOURENCO FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.3 & 4	CP - ADMIT - POSTAL CHARGES NOT PAID TO ISSUE ADMIT NOTICE -
368	FA/107/2017	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK ADV. S. VEREKAR	KADAMBA TRANSPORT CORPORATION LTD., REP. BY M.D., DERICK PEREIRA NETO.,	PREMDATTA MOHANDAS KAVLEKAR AND ANR.,	ADV. SAMEER PUNDALIK KHEDEKAR FOR RESPONDENT NO. 1 ADV. SHETYE KAUSHAL TULSHIDAS FOR R.NO.1	CP

369	FA/109/2017	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	FRANKY CARVALHO @ NEVES FRANKY CARVALHO.,	RAJU JASWANT SINGH (DISMISSES IN VIEW OF ORDER DTD. 22/12/16 PASSED IN MCA 373/2015) AND 5 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3	- CLAIM PETITION - POSTAL CHARGES ARE NOT PAID TO ISSUE ADMIT NOTICE TO R-2, R-4, R-5 & R-6 -
370	FA/110/2017	ADV. SHASHIKANT NARAYAN JOSHI ADV. ADITI KAMAT	STATE BANK OF INDIA, THR. ITS CHIEF MANAGER, RAVI SOLANKI.,	PANVELCAR HOTELS PVT. LTD., THR. ITS EXECUTIVE DIRECTOR, VIVEK PANVELCAR.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR RESPONDENT	
	WITH					
	CA/193/2017 IN FA/110/2017	ADV. SHASHIKANT NARAYAN JOSHI ADV. ADITI KAMAT	STATE BANK OF INDIA, THR. ITS CHIEF MANAGER, RAVI SOLANKI.,	PANVELCAR HOTELS PVT. LTD., THR. ITS EXECUTIVE DIRECTOR, VIVEK PANVELCAR.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR RESPONDENT	- FOR STAY - SERVICE REPORT IS AWAITED
371	FA/112/2017	ADV. FERNANDES EDWARD JUSTINO	HARI CHIRAYARUKIL PADMARAJAN.,	ANAND A. NAIK (DEC) THR. HIS LRS. AND 3 ORS.,	ADV. KHOLKAR PREMANAND ANAND FOR R.NO.1 ADV. PANKAJ M. SHIRODKAR FOR R.NO.4 ADV. DIPTY BHOMKAR FOR R.NO.4 ADV. AMEY KAKODKAR FOR R.NO.4 ADV. N. P. SHIRGAOKAR FOR R.NO.1 ADV. D. T. FATERPEKAR FOR R.NO.1	CLAIM PETITION
372	FA/113/2017	ADV. JOSEPH VAZ	SANTOSH VICTORIO FRANCISCO LOURENCO LOBO AND ANR.,	GOVIND TUKARAM KORGAONKAR (DEC) THR. KAMLABAI G. KORGAONKAR AND 8 ORS.,	PARAG S RAO ADV. SIYA U. DHARGALKAR FOR R.NO.2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. R.ANAND FOR R.NO.8 & 9 ADV. FEMY FERNANDES GOMES FOR R.NO.8 & 9 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.8 & 9	C.S
	WITH					

	CA/205/2017 IN FA/113/2017	ADV. JOSEPH VAZ	SANTOSH VICTORIO FRANCISCO LOURENCO LOBO AND ANR.,	GOVIND TUKARAM KORGAONKAR (DEC), THR. KAMLABAI G. KORGAONKAR AND 8 ORS.,	PARAG S RAO ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. R.ANAND FOR R.NO.8 & 9 ADV. FEMY FERNANDES GOMES FOR R.NO.8 & 9 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.8 & 9	- FOR TEMPORARY INJUNCTION - [CS] - NOTICE TO R-1(A) & R-2 HAS SERVED AND NOTICE TO R-4(A) TO R-4(J), R-5, R-6 & R-7 RETURNED BACK UNSERVED - WAKALATNAMA FILED BY ADV. JAGANNATH J. MULGAONKAR ON BEHALF OF R-2. - COMPILATION FILED- NOTICE TO R-4A, TO R-4J, R-5, R-6 & R-7 HAS UNSERVED HOWEVER AS PER ORDER DTD.20.02.2018 THE SERVICE ON OTHER RESPONDENTS IS DISPENSED WITH HENCE PLACED FOR ORDERS
373	FA/115/2017	ADV. U.R. TIMBLE ADV. SUPHAL KAMAT ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORIZED OFFICER.,	SHASHIKANT TAMSE AND 3 ORS.,	ADV. MARIE ROSETTE PEREIRA FOR R.NO.1 & 2	CP
	WITH					
	CA/211/2017 IN FA/115/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORIZED OFFICER.,	SHASHIKANT TAMSE AND 3 ORS.,		
374	FA/127/2017	ADV. GAUTAMI KAMAT ADV. BORKAR SHRADDHA	NILIMA PRATAP DHARGALKAR.,	NITIN NAIK.,	ADV. RISHIKESH P. GAWTHANKAR FOR RESPONDENT	
375	FA/128/2017	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	SHRIHARI KURADO AND ANR.,	DEPUTY COLLECTOR (LA), MARGAO AND ANR.,	ADV. VISHWADH SARDESSAI FOR R.NO.1	LAC
376	FA/132/2017	ADV. MR. ARUN A. S. TALAULIKAR	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS.,	ANTONIO GONSALVES DIAS.,	ADV. ALDRIN MONTEIRO FOR RESPONDENT	
377	FA/133/2017	ADV. RAVI GAWAS	OMKAR BHALCHANDRA CHODANKAR AND 2 ORS.,	SHAUNAQ ANANT PAI AND ANR.,	ADV. JOS. PETER D'SOUZA FOR R.NO.1	CP - ADMIT - IN VIEW OF ORDER DTD.02.05.2019 PASSED BY THE LD. REGISTAR(J) MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS - PAPER BOOK CHARGES NOT DEPOSITED -

378	FA/135/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHAIKH ABDUL LATIF AND 9 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	LAC
		WITH				
	FA/109/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	SHAIKH ABDUL LATIF AND 10 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO.6 TO 10	
		WITH				
	FA/110/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DURGA BHIKU NADKARNI AND 11 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO. 6 TO 11	
		WITH				
	FA/136/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	DURGA BHIKU NADKARNI AND 10 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1	LAC
379	FA/136/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	DURGA BHIKU NADKARNI AND 10 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1	LAC
380	FA/139/2017	ADV. VALMIKI MENEZES	NEWTON CRUZ AND 2 ORS.,	SARANG BETKIKER AND 2 ORS.,	ADV. MILTON MARSHAL FOR R.NO.1 & 2 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. AMEY KAKODKAR FOR R.NO.3	CP

381	FA/142/2017	ADV. ABHAY NACHINOLKAR	JOAO CAMILO ALMEIDA @ JOHN CAMILO ALMEIDA AND ANR.,	THE STATE, GOVERNMENT OF GOA, REP. BY ITS CHIEF SECRETARY AND 15 ORS.,	ADV. VIVEK ANGELO RODRIGUES FOR R.NO.15 ADV. NAIK VITHAL SHIVANAND FOR R.NO.16 ADV. VIVEK ANGELO RODRIGUES FOR R.NO.16 ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 TO 11 ADV. NAIK VITHAL SHIVANAND FOR R.NO.15	CS - NOTICE TO R-12 IS RETURNED BACK UNSERVED - FRESH NOTICE ISSUED TO R-12 OF WHICH SERVICE REPORT IS AWAITED
	WITH  CA/273/2017 IN FA/142/2017	ADV. ABHAY NACHINOLKAR	JOAO CAMILO ALMEIDA @ JOHN CAMILO ALMEIDA AND ANR.,	THE STATE, GOVERNMENT OF GOA, REP. BY ITS CHIEF SECRETARY AND 15 ORS.,	ADV. VIVEK ANGELO RODRIGUES FOR R.NO.15 ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 TO 11 ADV. VIVEK ANGELO RODRIGUES FOR R.NO.16 ADV. NAIK VITHAL SHIVANAND FOR R.NO.16 ADV. NAIK VITHAL SHIVANAND FOR R.NO.15	FOR INTERIM RELIEF - [CS] - SERVICE IS COMPLETE.
382	FA/150/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. KAMAT ANKITA AVDHUT ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. DHARMANAND R VERNEKAR ADV. PUSHPINDER KAUR	DR. SHANKAR D. NADKARNI.,	THE EXECUTIVE ENGINEER WORKS DIVISION XIV, W.R.D., MARGAO AND ANR.,	ADV. SAPNA MORDEKAR FOR R.NO.1 & 2	LAC - ALL OFFICE OBJECTIONS HAVE BEEN CLEARED
383	FA/151/2017	ADV. SANDESH D. PADIYAR ADV. SANDESH D. PADIYAR ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. PRASHIL AROLKAR	VISHAL PAVANKUMAR GARG.,	S.R. KHANDELWAL AND SONS PVT. LTD.,		SPECIAL CIVIL SUIT

384	FA/152/2017	ADV. YOGESH V. NADKARNI ADV. KALE AKSHATA ANAND ADV. ROHAN SHIRODKAR ADV. DIVYA RAVIRAJ SHIRGAM	SIMPLEX INFRASTRUCTURES LTD., FORMERLY KNOWN AS SIMPLEX CONCRETE PILES (I),.	PUSHPAM HORTITECH PVT. LTD., REP. BY POA, MILIND MOKASHI AND 4 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SHANE GOMES PEREIRA FOR RESPONDENT 1 ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT 1 ADV. SAYELI G BANDODKAR FOR R.NO.5 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.5 ADV. HANUMANT D. NAIK FOR R.NO.5	CIVIL SUIT - NOTICE TO R-3 & R-4 ARE SERVED. NOTICE TO R-5 RETURNED BACK UNSERVED AND SERVICE REPORT IS AWAITED IN R/O R-1
	WITH					
	CA/277/2017 IN FA/152/2017	ADV. YOGESH V. NADKARNI ADV. KALE AKSHATA ANAND ADV. ROHAN SHIRODKAR ADV. DIVYA RAVIRAJ SHIRGAM	SIMPLEX INFRASTRUCTURES LTD., FORMERLY KNOWN AS SIMPLEX CONCRETE PILES (I),.	PUSHPAM HORTITECH PVT. LTD., REP. BY POA, MILIND MOKASHI AND 4 ORS.,	ADV. HANUMANT D. NAIK FOR R.NO.5	- FOR STAY - NOTICE TO R-3 & R-4 ARE SERVED. NOTICE TO R-5 RETURNED BACK UNSERVED - - NOTICE TO R-1 IS SERVED - SERVICE REPORT IS AWAITED IN R/O R-5
385	FA/1/2018	ADV. MILTON MARSHAL ADV. CRISPINO D. MARCELO	KUNDA VASANT GAUDE @ PRATIKSHA PURUSHOTTAM GAWADE.,	VIJENDRA BABUSO NAIK AND 2 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.3	- CLAIM PETITION -
386	FA/5/2018	ADV. MILTON MARSHAL ADV. CRISPINO D. MARCELO	GANPAT SINGH.,	GUNDU CHANDRASHEKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3	CP
387	FA/7/2018	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ARJUN VASSU GAONKAR (DEC) REP. BY LRS. AND ANR.,	QUEPEM MUNICIPAL COUNCIL, A MUNICIPAL BODY, REP. BY ITS CHIEF OFFICER AND 3 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. RAJESH K SHIVOLKAR FOR R.NO.4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1	CS
388	FA/18/2018	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP. BY THEIR MANAGING DIRECTOR, DERRICK PEREIRA NETO AND ANR.,	VISHRAM JADHAV AND ANR.,	ADV. VALLABH D. PANGAM FOR RESPONDENTS ADV. VALLABH D. PANGAM FOR RESPONDENT	CP

	WITH					
	CA/22/2018 IN FA/18/2018	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP. BY THEIR MANAGING DIRECTOR, DERRICK PEREIRA NETO AND ANR.,	VISHRAM JADHAV AND ANR.,	FOR STAY	
389	FA/19/2018	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	GURUDAS @ SHANKAR KORGAONKAR.,	SUBHADRA A. KORGAONKAR (DEC) THR. HER LRS. AND 12 ORS.,	ADV. SUSAN LINHARES FOR R.NO.6,7,8,9,10,11,12 & 13 ADV. SANKALP SINAI BHANGUI FOR R.NO.7 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.7 ADV. PRASHIL AROLKAR FOR R.NO.7 ADV. SANDESH D. PADIYAR FOR R.NO.7 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 2A TO 2FF,4&5	CS
	WITH					
	CA/23/2018 IN FA/19/2018	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	GURUDAS @ SHANKAR KORGAONKAR.,	SUBHADRA A. KORGAONKAR (DEC) THR. HER LRS. AND 12 ORS.,	ADV. SUSAN LINHARES FOR R.NO.6,7,8,9,10,11,12 & 13 ADV. SANKALP SINAI BHANGUI FOR R.NO.7 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.7 ADV. PRASHIL AROLKAR FOR R.NO.7 ADV. SANDESH D. PADIYAR FOR R.NO.7 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 2A TO 2FF,4&5	FOR STAY - IN VIEW OF ORDER DTD.27/04/2018, REPLY NOT FILED -
390	FA/20/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	DAMODAR YESHWANT SINAI KAKODKAR AND ANR.,	UDAY SATCHIDANAND TILVE AND 6 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 TO 4 ADV. SIYA U. DHARGALKAR FOR R.NO.1 TO 4	
391	FA/23/2018	ADV. SUSAN LINHARES	THE CHIEF TOWN PLANNER, PANAJI.,	RAMNATH L. MANGUESHKAR.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT	LAC -

WITH



	CA/28/2018 IN FA/23/2018	ADV. SUSAN LINHARES	THE CHIEF TOWN PLANNER, PANAJI.,	RAMNATH L. MANGUESHKAR.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT	FOR STAY - AWARD AMOUNT NOT DEPOSITED - IN VIEW OF ORDER DTD.14.06.2018 PASSED BY THE LD. REGISTRAR (JUDL), MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
392	FA/26/2018	ADV. JUDAS CHAGAS SILVA	RAJENDRA BABANI NAIK.,	SUBASH GAONKAR AND 2 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.1 & 2 ADV. S.VEREKAR FOR R.NO.1 & 2 ADV. RAUNAK AJIT KANTAK FOR R.NO.1 & 2	CP
393	FA/31/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DR. SHANKAR DATTARAM NADKARNI AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.2 ADV. ANKITA KAMAT FOR R.NO.1 ADV. PARIMAL REDKAR FOR R.NO.1 ADV. GAURI POI FOR R.NO.1 ADV. PUSHPINDER KAUR FOR R.NO.1 ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.1	LAC
	WITH					
	CA/40/2018 IN FA/31/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DR. SHANKAR DATTARAM NADKARNI AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.2 ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.1	LAC- FOR STAY - SERVICE IS COMPLETE - AWARD AMOUNT NOT DEPOSITED
394	FA/32/2018	ADV. DEEP D. SHIRODKAR	LAND ACQUISITION OFFICER, PANAJI AND ANR.,	SUDAN GOPAL PEDNEKAR.,	ADV. AJIT R. KANTAK FOR RESPONDENT ADV. S.VEREKAR FOR RESPONDENT ADV. RESHMA KANTAK FOR RESPONDENT ADV. RAJAS KANTAK FOR RESPONDENT	
	WITH					

	CA/42/2018 IN FA/32/2018	ADV. DEEP D. SHIRODKAR	LAND ACQUISITION OFFICER, PANAJI AND ANR.,	SUDAN GOPAL PEDNEKAR.,	ADV. AJIT R. KANTAK FOR RESPONDENT ADV. S.VEREKAR FOR RESPONDENT ADV. RESHMA KANTAK FOR RESPONDENT ADV. RAJAS KANTAK FOR RESPONDENT	FOR STAY - AMOUNT NOT DEPOSITED AS PER ORDER DTD.08/03/2018 PASSED BY THIS HON'BLE COURT
395	FA/33/2018	ADV. PAVITHRAN A.V ADV. BORKAR NIKHITA CHANDRAKANT ADV. SHRUTI BHOMKAR	THE UNITED INDIA INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	GOPIKI RAMDAS GAUDE @ GAWADE AND 3 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.1 & 2 ADV. MILTON MARSHAL FOR R.NO.1 & 2	CP
		WITH				
	CA/43/2018 IN FA/33/2018	ADV. PAVITHRAN A.V ADV. BORKAR NIKHITA CHANDRAKANT ADV. SHRUTI BHOMKAR	THE UNITED INDIA INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	GOPIKI RAMDAS GAUDE @ GAWADE AND 3 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.1 & 2 ADV. MILTON MARSHAL FOR R.NO.1 & 2	FOR STAY -NOTICE TO R-4 & R-5 IS SERVED AND SERVICE REPORT IS AWAITED IN R/O R-2 & R-4
396	FA/36/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR	BAJAJ ALLAINZ GENERAL INSURANCE CO. LTD., THR. SENIOR LEGAL EXECUTIVE, NILESH S. GANDHI.,	YESWANT DATTARAM SALGAONKAR AND 2 ORS.,	ADV. R. G. RAMANI FOR RESP. NO. 1 & 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R-1 & 2	- CLAIM PETITION -
		WITH				
	CA/49/2018 IN FA/36/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR	BAJAJ ALLAINZ GENERAL INSURANCE CO. LTD., THR. SENIOR LEGAL EXECUTIVE, NILESH S. GANDHI.,	YESWANT DATTARAM SALGAONKAR AND 2 ORS.,		- FOR STAY -
397	FA/40/2018	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	BABU ALIAS BABURAO BHASKAR LAVANNIS, THR. HIS ATT., BHASKAR B. LAVANNIS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, BICHOLIM.,		
398	FA/44/2018	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	SAUNSTHANA GOKARNA PARTAGALE JIOTOMA MOTO, REP. BY ITS CONST. ATTORNEY, VASUDEV V. PHALDESSAI.,	STATE OF GOA, THR. THE CHIEF SECRETARY OF GOA AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	- CS

399	FA/53/2018	ADV. PRAVIN N. FALDESSAI	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	DAMODAR GHODGE AND 3 ORS.,	ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT NO. 1 ADV. PANKAJ P. PAI VERNEKAR FOR RES. NO. 1 ADV. ABHISHEK SAWANT FOR R. NO. 1 ADV. PANKAJ P. PAI VERNEKAR FOR R. NO. 1 ADV. ABHISHEK SAWANT FOR RESPONDENT 2 TO 4 ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT 2 TO 4	CS-
	WITH					
	CA/95/2018 IN FA/53/2018	ADV. PRAVIN N. FALDESSAI	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	DAMODAR GHODGE AND 3 ORS.,	ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT 2 TO 4 ADV. ABHISHEK SAWANT FOR RESPONDENT NO. 2 TO 4	FOR STAY - NOTICE TO R-1 & R-2 ARE SERVED - NOTICE TO R-3 & R-4 UNSERVED - WAKALATNAMA FILED BY ADV. PANKAJ P. PAI VERNEKAR ON BEHALF OF R-2 TO R-4 HENCE SERVICE IS COMPLETE - REPLY OF THE RESPONDENT NO.1 IS FILED AT PAGE NOS.6 TO 9 -
400	FA/71/2018	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	GOA INDUSTRIAL DEVELOPMENT CORPOATION, REP. BY ITS MANAGING DIRECTOR, NARAYAN M. GAD.,	SADHANA BUILDERS PVT. LTD., THR. ITS MANAGING DIRECTOR, VEERDHAWAL SITARAM GHAG AND 2 ORS.,		CS
401	FA/75/2018	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. NIGEL JOHN FERNANDES	LAURENCA SIQUEIRA PINTO AND ANR.,	LACY SERAFINA FERNADNES AND 3 ORS.,	ADV. PRANAY A KAMAT FOR R.NO.1	CS -
402	FA/80/2018	ADV. SHIVADATTA PRAKASH MUNJ	LAXMI CHOLU PEREIRA.,	NILESH FALKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. SONAL KAMAT MALYEKER FOR R.NO.1 & 2 ADV. SARVESH DINDER KAMAT MALYEKER FOR R.NO.1 & 2	CP -

403	FA/81/2018	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH	ATUL PAI DHUNGAT.,	CHIEF ELECTRICAL ENGINEER, GOVT. OF GOA, PANAJI AND 3 ORS.,	ADV. KHOLKAR NEHA UMESH FOR RESPONDENTS	CS
	WITH					
	CA/128/2018 IN FA/81/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE	ATUL PAI DHUNGAT.,	CHIEF ELECTRICAL ENGINEER, GOVT. OF GOA, PANAJI AND 3 ORS.,	ADV. KHOLKAR NEHA UMESH FOR RESPONDENTS	FOR TEMPORARY INJUNCTION - [CS] -WAIVE SERVICE - REPLY NOT FILED -
404	FA/98/2018	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	D. N. NARVENKAR (DEC) REP. THR. HIS LRS.,	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND ANR.,		CS -
405	FA/99/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	ANTONIO FILIPE CLOVES PINTO.,	ADV. ETHELWALD OLIMPIO MENDES FOR R.NO.1	LAC -
406	FA/102/2018	ADV. AGHA IFTIKHAR ADV. MANGUESH HARMALKAR ADV. KETAN MORAJKAR ADV. FLAVIA FERNANDES	HOSHIAR SINGH ARYA AND ANR.,	RAMESH K. MAYEKAR AND ANR.,	ADV. ALDRIN MONTEIRO FOR R.NO.1 & 2	SCS - ADMIT - SERVICE IS COMPLETE - RECORDS & PROCEEDINGS ARE NOT RECEIVED -
407	FA/104/2018	ADV. AMIRA ABDUL RAZAQ	SPECIAL LAND ACQUISITION OFFICER, MARGAO AND ANR.,	COMMUNIDADE OF MARGAO, REP. BY ITS ATT., CELESTINO NORONHA.,	ADV. RYAN DA PIEDADE MENEZES FOR THE RESPONDENT	LAC
	WITH					
	CA/160/2018 IN FA/104/2018	ADV. AMIRA ABDUL RAZAQ	SPECIAL LAND ACQUISITION OFFICER, MARGAO AND ANR.,	COMMUNIDADE OF MARGAO, REP. BY ITS ATT., CELESTINO NORONHA.,	ADV. RYAN DA PIEDADE MENEZES FOR THE RESPONDENT	FOR STAY - [LAC] - THE LEARNED COUNSEL WAIVES SERVICE ON BEHALF OF THE RESPONDENT - IN VIEW OF ORDER DTD.19/10/2018 PASSED BY HON'BLE COURT TILL DATE AMOUNT NOT DEPOSITED -

408	FA/105/2018	ADV. VISHNUPRASAD A. LAWANDE ADV. KAMAT ANKITA AVDHUT ADV. PARIMAL SURESH REDKAR ADV. FIONA AUDREY CARDOZO ADV. GAURI POI ADV. PUSHPINDER KAUR	RAVINDRA BHANDARE AND 4 ORS.,	DR. DEEPCHAND BHASKAR BHANDARE AND 2 ORS.,	ADV. NIKHIL G. DHUMATKER FOR R. NO. 1 AND 2	SCS - ADMIT -NOTICE TO R-1 TO R-3 ARE RETURNED UNSERVED.
	WITH					
	CA/161/2018 IN FA/105/2018	ADV. VISHNUPRASAD A. LAWANDE ADV. KAMAT ANKITA AVDHUT ADV. PARIMAL SURESH REDKAR ADV. FIONA AUDREY CARDOZO ADV. GAURI POI ADV. PUSHPINDER KAUR	RAVINDRA BHANDARE AND 4 ORS.,	DR. DEEPCHAND BHASKAR BHANDARE AND 2 ORS.,	ADV. NIKHIL G. DHUMATKER FOR R. NO. 1 AND 2	FOR STAY - [SCS]- COMPILATION FILED - NOTICE TO R-3 HAS SERVED - SERVICE REPORT IS AWAITED IN R/O R-1 & R-2 - ADV. NIKHIL G. DHUMATKER FILED WAKALATNAMA ON BEHALF OF R-1 & R-2 IN FA/105/2018 -
409	FA/109/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	SHAIKH ABDUL LATIF AND 10 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO.6 TO 10	
410	FA/110/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DURGA BHIKU NADKARNI AND 11 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO. 6 TO 11	

411	FA/111/2018	ADV. RISHIKESH P. GAWTHANKAR ADV. SUDESH M. NAIK	ANITA NARENDRA PARSEKAR AND 2 ORS.,	PAWAN HARI HARIRAM ARYA AND 2 ORS.,	ADV. ULHAS BHAGWANT PAI RAIKAR FOR R.NO.2 ADV. AMANDA GODINHO FOR RESP. 3 ADV. PANKAJ SHIRODKAR FOR RESP. 3 ADV. DIPTY BHOMKAR FOR RESPONDENT 3 ADV. AMEY JAGDISH SINAI KAKODKAR FOR RESPONDENT 3 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2	CP - NOTICE TO R-2 IS SERVED - - MCA/694/2018 APPLICATION FOR PRODUCING THE AFFIDAVIT OF ANITA NARENDRA PARSEKAR GUARDIAN OF APPELLANT NO.3 ALONGWITH AFFIDAVIT FILED BY THE APPLICANT IS KEPT IN THE FILE AT PAGE NOS.5 TO 7 - NOTICE TO R-3 HAS SERVED - NOTICE TO R-1 RETURNED BACK UNSERVED - MCA/6/2019 FOR SUBSTITUTED SERVICE IS TAGGED TO THE FILE - LD. ADV. FOR THE APPELLANTS PAID THE POSTAL CHARGES FOR SUBSTITUTE SERVICE BY WAY OF PUBLICATION -
	WITH					
	MCA/694/2018 IN FA/111/2018	ADV. RISHIKESH P. GAWTHANKAR ADV. SUDESH M. NAIK	ANITA NARENDRA PARSEKAR AND 2 ORS.,	PAWAN HARI HARIRAM ARYA AND 2 ORS.,	ADV. ULHAS BHAGWANT PAI RAIKAR FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2	FOR APPOINTMENT OF GUARDIAN - APPLICATION FOR PRODUCING THE AFFIDAVIT OF GUARDIAN OF APPELLANT NO.3 IS FILED AT PAGE NO. 5 TO 7
	WITH					
	MCA/6/2019 IN FA/111/2018	ADV. RISHIKESH P. GAWTHANKAR ADV. SUDESH M. NAIK	ANITA NARENDRA PARSEKAR AND 2 ORS.,	PAWAN HARI HARIRAM ARYA AND 2 ORS.,	ADV. ULHAS BHAGWANT PAI RAIKAR FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2	FOR SUBSTITUTED SERVICE -
412	FA/112/2018	ADV. F.E. NORONHA ADV. SWETA SAWANT	SANJAY VINAYAK NARVEKAR AND 5 ORS.,	MOHANDAS VINAYAK NARVEKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR R. NO. 1 AND 2	SCS - SERVICE IS COMPLETE.
	WITH					
	CA/168/2018 IN FA/112/2018	ADV. F.E. NORONHA ADV. SWETA SAWANT	SANJAY VINAYAK NARVEKAR AND 5 ORS.,	MOHANDAS VINAYAK NARVEKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR RESPONDENT NO. 1 & 2	FOR STAY - SCS - SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.05/2/2019 PASSED BY HON'BLE COURT - REFLECTED THE NAME OF ADV. R.G. RAMANI ON BEHALF OF R-1 AND R-2 IN CASE TITLE (CIS) -

413	FA/116/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	SANTOSH M. LOURENCO.,	ADV. VIVEK ANGELO RODRIGUES FOR RESPONDENT ADV. NAIK VITHAL SHIVANAND FOR RESPONDENT ADV. JOYCE M. RODRIGUES FOR RESPONDENT	LAC -
414	FA/137/2018	ADV. RYAN DA PIEDADE MENEZES ADV. GEMINI XETTIGAR	APOLINARIO AGNELO JOAO ELIADOR TELES AND ANR.,	MARIA LUIZA T. M. TELES AND 31 ORS.,		MENTIONED MATTER
415	FA/139/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. PANKAJ SHIRODKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER., PANDARINATH S. ANVEKAR.,	ANANT SURYAKANT WADKAR AND 3 ORS.,	ADV. RAVI GAWAS FOR R.NO.3(A&B) ADV. DEEPAK GAONKAR FOR RESPONDENT NO. 1 ADV. RAVI GAWAS FOR R.NO.3(C)	CP -
416	FA/157/2018	ADV. JAMES LOPES ADV. GAURI PRABHAKAR BORKAR	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., THR. THE LEGAL MANAGER, HEMANT GAONKAR.,	PANDURANG G. HALARNKAR AND 2 ORS.,	ADV. GERSON VELOSO DE SOUZA FOR R.NO.1	CP -
	WITH					
	CA/228/2018 IN FA/157/2018	ADV. JAMES LOPES ADV. GAURI PRABHAKAR BORKAR	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., THR. THE LEGAL MANAGER, HEMANT GAONKAR.,	PANDURANG G. HALARNKAR AND 2 ORS.,	ADV. GERSON VELOSO DE SOUZA FOR R.NO.1	CLAIM PETITION - FOR STAY - SERVICE IS COMPLETE.
417	FA/4/2019	ADV. GAUTAMI KAMAT ADV. GAURANG D. PANANDIKER	VALMIKI FALEIRO @ SOCRATES VALMIKI FALEIRO AND ANR.,	THE EXECUTIVE ENGINEER, WORKS DIVISION -IX- PHE, PWD FATORDA AND ANR.,	ADV. SUSAN LINHARES FOR RESP. NO. 1 & 2	CS -
418	FA/10/2019	ADV. J. ABREU LOBO ADV. LINGUDKAR SNEHA KISHOR ADV. FERNANDES JASMINE MERILYN ADV. PRATIKSHA JUBA MANDREKAR	COLONIAL HOMES PVT. LTD., THR. ITS DIRECTOR, NOEL MARTIN VEIGAS.,	JOSE RUI FERNANDES.,		CS -
419	FA/33/2019	ADV. SALIL SATISH SAUDAGAR ADV. SATISH S. SAUDAGAR	BHIMSEN TANAJI GAWADE AND ANR.,	GOVT. OF GOA, THE DIRECTOR OF FIRE EMERGENCY SERVICES AND ANR.,	ADV. SHAILESH REDKAR FOR R.NO.1	CLAIM PETITION

420	FA/35/2019	ADV. DEVIDAS J. PANGAM	PRISCA FERNANDES AND 4 ORS.,	STATE OF GOA, THR. ITS CHIEF SECRETARY AND 10 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.6 ADV. MARIE ROSETTE PEREIRA FOR R.NO.8 & 10 ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.8 & 10 ADV. IVAN SANTIMANO FOR R.NO.6	CIVIL SUIT
421	FA/81/2019	ADV. MILTON MARSHAL ADV. SHALAKA USGAONKAR ADV. JEEVAN P BANDEKAR	PRABHAKAR GAONKAR AND 3 ORS.,	PRAVIN P. GAONKAR AND 3 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3	CP -

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Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

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